HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD

ROC.NO.1203/2009-B.SPL.

DATED:26.11.2019

CIRCULAR

SUB: ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges, Senior Civil Judges and Junior Civil Judges - Making alternative in-charge arrangements during the leave period/trainings/transfers - Revised Orders - Issued.

READ: 1.High Court's Proceedings Order Roc.no.3026/2017- C.1, dated:01.11.2019. 2.High Court's Circular Roc.no.1203/2009-B.Spl., dated:06.11.2019

-000-

In view of carving out the new unit of Principal Special Judge for CBI Cases, Hyderabad in the High Courts Proceedings 1st read above, and in view of establishment of new courts, from time to time and shifting of Courts from one place to another place, in the State, the High Court has approved the proposed in-charge arrangements submitted by the Principal District and Sessions Judges/Unit Heads. Accordingly all the Unit Heads are directed to follow the said alternative in-charge arrangements during the Leave period/Training/Transfer of the Officers and to place/propose the officer of the first nearest court/second nearest Court/third nearest Court, as per the feasibility, as in-charge or full additional charge, for smooth functioning of courts and to avoid inconvenience to the Advocates as well as the litigant public.

The copy of alternative in-charge arrangements proposed and accepted by the High Court for the state of Telangana is hereby enclosed.

REGISTRAR GENERAL

FAC REGISTRAR (VIGILANCE)

To

- 1. The Chief Judge, City Civil Court, Hyderabad.
- 2. The Metropolitan Sessions Judge, Hyderabad.
- 3. The Chief Judge, City Small Causes Court, Hyderabad
- 4. The Principal Special Judge for CBI Cases, Hyderabad.
- 5. THE PRL. DISTRICT AND SESSIONS JUDGES:
 Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda,
 Nizamabad, Rangareddy District, Warangal.

PRL. DISTRICT AND SESSIONS COURT: ADILABAD::

From Smt. M.G. Priyadarshini, Prl. District and Sessions Judge, Adilabad. To
The Registrar (Vigilance)
Hon'ble High Court for the
state of Telangana,

Hyderabad

Lr.Dis.No6264 /2019/Admn., dated:/4 .11.2019

Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Making alternative in-charge arrangements during the leave period / training / transfers, revised information called for in view of implementation of Rule 2 (r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules – Information Submitted - Reg.

Ref:- The Registrar (Vigilance) Hon'ble High Court for the State of Telangana, Hyderabad ROC No.1203/2009-B.SPL., dt:06.11.2019.

-:000:-

Anent to the subject cited above, I am herewith submitting the following information with regard to all Courts in the cadre of District & Sessions Judges, Senior Civil Judges and Junior Civil Judges in the unit of Adilabad for making in-charge arrangements in respect of leave period / trainings / transfers in the unit of Adilabad in the prescribed format as directed.

SI. No.	Designation of the Court	First nearest court to the court mentioned in Column No.2 with distance I place of functioning where ever necessary	Second nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1	Prl. District and Sessions Judge, Adilabad	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Judge, Family Court- cum-IV Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad (Headquarters)
2	I Addl. District & Sessions Judge, Adilabad	Prl. District and Sessions Judge, Adilabad (Headquarters)	Judge, Family Court- cum-IV Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad (Headquarters)
3	II Addl. District & Sessions Judge (FTC), Mancherial	III Addl. District & Sessions Judge, Asifabad (65 Kms)	VII Addl. District & Sessions Judge (FTC), Nirmal (135 Kms)	I Addl. District & Sessions Judge, Adilabad (160 Kms)

203/2009

SI. No.	Designation of the Court	First nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Second nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
4	III Addl. District & Sessions Judge, Asifabad	II Addl. District & Sessions Judge (FTC), Mancherial (65 Kms)	I Addl. District & Sessions Judge, Adilabad (120 Kms)	VII Addl. District & Sessions Judge (FTC), Nirmal (160 Kms)
5	Judge, Family Court- cum-IV Addl. Dist. & Sessions Judge, Adilabad	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum- V Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)
6	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad	Judge, Family Court- cum-IV Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)
7	Spl. Sessions Judge for fast tracking the cases relating to atrocities against the Women / VI Addl. Dist. & Sessions Judge, Adilabad	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum- V Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)
8	VII Addl. District & Sessions Judge (FTC), Nirmal	I Addl. District & Sessions Judge, Adilabad (80 Kms)	Judge, Family Court- cum-IV Addl. Dist. & Sessions Judge, Adilabad (80 Kms)	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad (80 Kms)
9	Senior Civil Judge, Adilabad	Senior Civil Judge, Nirmal (80 Kms)	Senior Civil Judge, Asifabad (120 Kms)	Senior Civil Judge, Mancherial (160 Kms)
10	Senior Civil Judge, Asifabad	Senior Civil Judge, Mancherial (65 Kms)	Senior Civil Judge, Adilabad (120 Kms)	Senior Civil Judge, Nirmal (160 Kms)
11	Senior Civil Judge, Mancherial	Senior Civil Judge, Asifabad (65 Kms)	Senior Civil Judge, Nirmal (135 Kms)	Senior Civil Judge, Adilabad (160 Kms)
12	Senior Civil Judge, Nirmal	Senior Civil Judge, Adilabad (80 Kms)	Senior Civil Judge, Mancherial (135 Kms)	Senior Civil Judge, Asifabad (160 Kms)
13	Addl. Senior Civil Judge (FTC), Luxettipet	Senior Civil Judge, Mancherial (30 Kms)	Senior Civil Judge, Asifabad (95 Kms)	Senior Civil Judge, Adilabad (133 Kms)
14	Prl. Junior Civil Judge, Adilabad	Spl. Judl. Magistrate of First Class Mobile (PCR), Adilabad (Headquarters)	Junior Civil Judge, Utnoor (55 Kms)	Junior Civil Judge, Boath (57 Kms)
15	Spl. Judl. Magistrate of First Class Mobile (PCR), Adilabad	Prl. Junior Civil Judge, Adilabad (Headquarters)	Junior Civil Judge, Utnoor (55 Kms)	Junior Civil Judge, Boath (57 Kms)

SI. No.	Designation of the Court	First nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Second nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
16	Prl. Junior Civil Judge, Asifabad	Addl. Junior Civil Judge, Asifabad (Headquarters)	Junior Civil Judge, Bellampally (40 Kms)	Junior Civil Judge, Sirpur (45 Kms)
17	Addl. Junior Civil Judge, Asifabad	Prl. Junior Civil Judge, Asifabad (Headquarters)	Junior Civil Judge, Bellampally (40 Kms)	Junior Civil Judge, Sirpur (45 Kms)
18	Junior Civil Judge, Boath	Prl. Junior Civil Judge, Nirmal (47 Kms)	Junior Civil Judge, Adilabad (57 Kms)	Spl. Judl. Magistrate of First Class Mobile (PCR), Adilabad (57 Kms)
19	Junior Civil Judge, Bhainsa	Prl. Junior Civil Judge, Nirmal (43 Kms)	Addl. Junior Civil Judge, Nirmal (43 Kms)	Junior Civil Judge, Boath (87 Kms)
20	Junior Civil Judge, Bellampally	Prl. Junior Civil Judge, Mancherial (25 Kms)	I Addl. Junior Civil Judge, Mancherial (25 Kms)	II Addl. Junior Civil Judge, Mancherial (25 Kms)
21	Junior Civil Judge, Chennur	Prl. Junior Civil Judge, Mancherial (40 Kms)	I Addl. Junior Civil Judge, Mancherial (40 Kms)	Il Addl. Junior Civil Judge, Mancherial (40 Kms)
22	Junior Civil Judge, Luxettipet	Prl. Junior Civil Judge, Mancherial (30 Kms)	I Addl. Junior Civil Judge, Mancherial (30 Kms)	II Addl. Junior Civil Judge, Mancherial (30 Kms)
23	Prl. Junior Civil Judge, Mancherial	I Addl. Junior Civil Judge, Mancherial (Headquarters)	II Addl. Junior Civil Judge, Mancherial (Headquarters)	Spl. Judl. Magistrate of First Class (Excise), Mancherial (Headquarters)
24	l Addl. Junior Civil Judge, Mancherial	II Addl. Junior Civil Judge, Mancherial (Headquarters)	Prl. Junior Civil Judge, Mancherial (Headquarters)	Spl. Judl. Magistrate of First Class (Excise), Mancherial (Headquarters)
25	II Addl. Junior Civil Judge, Mancherial	I Addl. Junior Civil Judge, Mancherial (Headquarters)	Prl. Junior Civil Judge, Mancherial (Headquarters)	Spl. Judl. Magistrate of First Class (Excise), Mancherial (Headquarters)
26	Spl. Judl. Magistrate of First Class (Excise), Mancherial	Prl. Junior Civil Judge, Mancherial (Headquarters)	I Addl. Junior Civil Judge, Mancherial (Headquarters)	II Addl. Junior Civil Judge, Mancherial (Headquarters)
27	Prl. Junior Civil Judge, Nirmal	Addl. Junior Civil Judge, Nirmal (Headquarters)	Junior Civil Judge, Bhainsa (43 Kms)	Junior Civil Judge, Boath (47 Kms)
28	Addl. Junior Civil Judge, Nirmal	Prl. Junior Civil Judge, Nirmal (Headquarters)	Junior Civil Judge, Bhainsa (43 Kms)	Junior Civil Judge, Boath (47 Kms)
29	Junior Civil Judge, Sirpur	Prl. Junior Civil Judge, Asifabad (45 Kms)	Addl. Junior Civil Judge, Asifabad (45 Kms)	Junior Civil Judge, Bellampally (54 Kms)
30	Junior Civil Judge, Utnoor	Prl. Junior Civil Judge, Adilabad (55 Kms)	Spl. Judl. Magistrate of First Class Mobile (PCR), Adilabad (55 Kms)	Junior Civil Judge, Boath (75 Kms)

Yours faithfully,

Prl. District and Sessions Judge,
Adilabad

41781

OFFICE OF THE CHIEF JUDGE: CITY CIVIL COURT: HYDERABAD

No.CCC-HYD/AW/E1/ 6008 /2019

From:
Smt. C. Sumalatha
Chief Judge,
City Civil Court,
HYDERABAD.

To
The Registrar General
Hon'ble High Court for the State of Telangana
HYDERABAD.



Dated: 18-11-2019

Sir,

enclosed.

Sub.:- ALTERNATIVE INCHARGE ARRANGEMENTS

District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Making alternative incharge arrangements during the leave period / training / transfers, revised information in view of implementation of Rule 2 (r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules –

Submitted.

Ref.:- Hon'ble High Court's letter ROC No.1203/2009-B.SPL.,

Dated 06-11-2019.

Adverting to the above subject cited, I am furnishing the information in respect of all courts in cadre of District Judges, Senior Civil Judges and Junior Civil Judges in the prescribed table, for making in-charge arrangements in respect of leave period / training / transfer of any officer of this unit, vide separate sheet

Yours faithfully,

CHIEF JUDGE CITY CIVIL COURT HYDERABAD

203/2009

LIST OF ALL COURTS IN THE CADRE OF OF DISTRICT JUDGES, SENIOR CIVIL JUDGES AND JUNIOR CIVIL JUDGES IN THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HYDERABAD FOR MAKING INCHARGE ARRANGEMENTS IN RESPECT OF LEAVE / TRAINING / TRANSFERS OF ANY OFFICER OF THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HYDERABAD

SL. No	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER	NO.2
		EVER NECESSARY (3)	NECESSARY (4)	NECESSARY (5)
(1)	(2)			
1	Chief Judge, CCC, Hyd.	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	Judge, CCC, Hyd.
2	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.	Family Court, Sec'bad.
3	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.
4	III Addl. Chief Judge, CCC, Hyd.	II Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.
5	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hvd.
6	X Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hvd.
7	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hvd.	X Addl. Chief Judge, CCC, Hyd.	
8	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	Family Court, Sec'bad.
9	XIII Addl. Chief Judge (FTC), CCC, Hyd.		ast Track Special Cou ases (shifted to HAC	
10	XIV Addl. Chief Judge (FTC), CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.
11	XXIV Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.
12	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.
13	XXVI Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.
14	XXVII Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	I Addl. Chief Judge,	Family Court, Sec'bad.
15	Family Court, Hyd.	Addl. Family Court, Hyd.	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.
16	Addl. Family Court, Hyd.	Family Court, Hyd.	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.
17	Family Court, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.
18	I Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
19	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge CCC, Hyd.	Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.
20	III Senior Civil Judge, CCC, Sec'bad	XIX Addl.Senior Civi Judge, CCC, Sec'bad.		XV AJ-cum-XIX ACMM, CCC, Sec'bad.
21	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.		XVII Addl.Senior Civil Judge, CCC, Hyd.
22	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	XVII Addl.Senior Civil Judge, CCC, Hyd.	XVIII Addl.Senior Civil Judge, CCC, Hyd.
23	VII Senior Civil Judge, CCC, Hyd.	XVII Addl.Senior Civi Judge, CCC, Hyd.		II Senior Civil Judge, CCC, Hyd.
24	VIII Addl. Sr. Civil Judge (FTC), CCC, Hyd.	IX Addl. Sr. Civil Judge (FTC), CCC, Hyd.	X Addl. Sr. Civil Judge (FTC), CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.

IX Addl. Sr. Civil Judge (FTC), CCC, Hyd. X Addl. Sr. Civil Judge (FTC), CCC, Hyd. XI Addl. Sr. Civil Judge (FTC), CCC, Hyd. XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIV AJ-cum-XVIII ACMM, CCC, Sec'bad. XV AJ-cum-XIX ACMM, CCC, Sec'bad XVI AJ-cum-XX ACMM, CCC, Sec'bad	VIII Addl. Sr. Civil Judge (FTC), CCC, Hyd. XI Addl. Sr. Civil Judge (FTC), CCC, Hyd. X Addl. Sr. Civil Judge (FTC), CCC, Hyd. XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XV AJ-cum-XIX ACMM, CCC, Sec'bad XV AJ-cum-XIX ACMM, CCC, Sec'bad XV AJ-cum-XIX ACMM, CCC, Sec'bad	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	Sec'bad. XIX Addl.Senior
X Addl. Sr. Civil Judge (FTC), CCC, Hyd. XI Addl. Sr. Civil Judge (FTC), CCC, Hyd. XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIV AJ-cum-XVIII ACMM, CCC, Sec'bad. XV AJ-cum-XIX ACMM, CCC, Sec'bad.	Judge (FTC), CCC, Hyd. XI Addl. Sr. Civil Judge (FTC), CCC, Hyd. X Addl. Sr. Civil Judge (FTC), CCC, Hyd. XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XV AJ-cum-XIX ACMM, CCC, Sec'bad XV AJ-cum-XX ACMM, CCC, Sec'bad	Judge (FTC), CCC, Hyd. IX Addl. Sr. Civil Judge (FTC), CCC, Hyd. VIII Addl. Sr. Civil Judge (FTC), CCC, Hyd. III Senior Civil Judge, CCC, Sec'bac III Senior Civil Judge, CCC, Sec'bac XVI AJ-cum-XX ACMM, CCC, Sec'bad.	IV Senior Civil Judge, CCC, Hyd. IV Senior Civil Judge, CCC, Hyd. IV Senior Civil Judge, CCC, Hyd. XIX Addl.Senior Civil Judge, CCC, Sec'bad. XIX Addl.Senior Civil Judge, CCC, Sec'bad. III Senior Civil Judge, CCC, Sec'bad III Senior Civil
XI Addl. Sr. Civil Judge (FTC), CCC, Hyd. XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIV AJ-cum-XVIII ACMM, CCC, Sec'bad. XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XI Addl. Sr. Civil Judge (FTC), CCC, Hyd. X Addl. Sr. Civil Judge (FTC), CCC, Hyd. XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XV AJ-cum-XIX ACMM, CCC, Sec'bad XV AJ-cum-XX ACMM, CCC, Sec'bad	IX Addl. Sr. Civil Judge (FTC), CCC, Hyd. VIII Addl. Sr. Civil Judge (FTC), CCC, Hyd. III Senior Civil Judge, CCC, Sec'bac III Senior Civil Judge, CCC, Sec'bac XVI AJ-cum-XX ACMM, CCC, XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	Judge, CCC, Hyd. IV Senior Civil Judge, CCC, Hyd. XIX Addl.Senior Civid Judge, CCC, Sec'bad. XIX Addl.Senior Civil Judge, CCC, Sec'bad. III Senior Civil Judge, CCC, Sec'bad
XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIV AJ-cum-XVIII ACMM, CCC, Sec'bad. XV AJ-cum-XIX ACMM, CCC, Sec'bad.	X Addl. Sr. Civil Judge (FTC), CCC, Hyd. XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XV AJ-cum-XIX ACMM, CCC, Sec'bad XVI AJ-cum-XX ACMM, CCC, Sec'bad	VIII Addl. Sr. Civil Judge (FTC), CCC, Hyd. III Senior Civil Judge, CCC, Sec'bac XVI AJ-cum-XX ACMM, CCC, XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	IV Senior Civil Judge, CCC, Hyd. XIX Addl.Senior Civid Judge, CCC, Sec'bad. XIX Addl.Senior Civil Judge, CCC, Sec'bad. III Senior Civil Judge, CCC, Sec'bad III Senior Civil
XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XIV AJ-cum-XVIII ACMM, CCC, Sec'bad. XV AJ-cum-XIX ACMM, CCC, Sec'bad. XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XV AJ-cum-XIX ACMM, CCC, Sec'bad XVI AJ-cum-XX ACMM, CCC, Sec'bad	III Senior Civil Judge, CCC, Sec'bac III Senior Civil Judge, CCC, Sec'bac XVI AJ-cum-XX ACMM, CCC, XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XIX Addl.Senior Civil Judge, CCC, Sec'bad. XIX Addl.Senior Civil Judge, CCC, Sec'bad. III Senior Civil Judge, CCC, Sec'bad III Senior Civil
XIV AJ-cum-XVIII ACMM, CCC, Sec'bad. XV AJ-cum-XIX ACMM, CCC, Sec'bad. XVI AJ-cum-XX ACMM, CCC, Sec'bad	XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad XV AJ-cum-XIX ACMM, CCC, Sec'bad XVI AJ-cum-XX ACMM, CCC, Sec'bad	XVI AJ-cum-XX ACMM, CCC, XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XIX Addl.Senior Civil Judge, CCC, Sec'bad. III Senior Civil Judge, CCC, Sec'bad III Senior Civil
XV AJ-cum-XIX ACMM, CCC, Sec'bad. XVI AJ-cum-XX ACMM, CCC, Sec'bad	XV AJ-cum-XIX ACMM, CCC, Sec'bad XVI AJ-cum-XX ACMM, CCC, Sec'bad	ACMM, CCC, XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	III Senior Civil Judge, CCC, Sec'bad III Senior Civil
XVI AJ-cum-XX ACMM, CCC, Sec'bad	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	III Senior Civil
XVII Addl.Senior Civil Judge, CCC, Hyd.	Merrini, eee, see bad.		III Senior Civil Judge, CCC, Sec'bad
	XVIII Addl.Senior Civil Judge, CCC, Hyd.	Sec'bad. VII Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
		VII Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
	III Senior Civil Judge, CCC, Sec'bad	ACMM, CCC,	XV AJ-cum-XIX ACMM, CCC, Sec'bad.
	XI Junior Civil Judge, CCC, Sec'bad.		XXI Junior Civil Judge, CCC, Hyd.
	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.
III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.
V Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.
× +65- 1	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.
	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.
2.2	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.
	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.
	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.
		XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.
400000000000000000000000000000000000000	l Junior Civil Judge, CCC, Sec'bad.	XXII Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.
	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.
			XIX Junior Civil Judge, CCC, Hyd.
			XIX Junior Civil Judge, CCC, Hyd.
			XIX Junior Civil Judge, CCC, Hyd.
	XVIII Addl.Senior Civil Judge, CCC, Hyd. XIX Addl.Senior Civil Judge, CCC, Sec'bad. I Junior Civil Judge, CCC, Sec'bad. II Junior Civil Judge, CCC, Hyd. III Junior Civil Judge, CCC, Hyd. V Junior Civil Judge, CCC, Hyd. V Junior Civil Judge, CCC, Hyd. VI Junior Civil Judge, CCC, Hyd. VII Junior Civil Judge, CCC, Hyd. X Junior Civil Judge, CCC, Hyd. X Junior Civil Judge, CCC, Hyd. I Junior Civil Judge, CCC, Hyd. I Junior Civil Judge, CCC, Hyd. X Junior Civil Judge, CCC, Hyd.	Civil Judge, CCC, Hyd. XVII Addl.Senior Civil Judge, CCC, Hyd. XVII Addl.Senior Civil Judge, CCC, Hyd. XIX Addl.Senior Civil Judge, CCC, Sec'bad. II Junior Civil Judge, CCC, Sec'bad. II Junior Civil Judge, CCC, Sec'bad. II Junior Civil Judge, CCC, Hyd. III Junior Civil Judge, CCC, Hyd. III Junior Civil Judge, CCC, Hyd. III Junior Civil Judge, CCC, Hyd. IV Junior Civil Judge, CCC, Hyd. V Junior Civil Judge, CCC, Hyd. V Junior Civil Judge, CCC, Hyd. V Junior Civil Judge, CCC, Hyd. VI Junior Civil Judge, CCC, Hyd. VI Junior Civil Judge, CCC, Hyd. VII Junior Civil Judge, CCC, Hyd. VIII Junior Civil Judge, CCC, Hyd. VIII Junior Civil Judge, CCC, Hyd. VIII Junior Civil Judge, CCC, Hyd. X Junior Civil Judge, CCC, Hyd. I Junior Civil Judge, CCC, Hyd. X Junior Civil Judge, CCC, Hyd.	Civil Judge, CCC, Hyd. XVIII Addl.Senior Civil Judge, CCC, Hyd. XVIII Addl.Senior Civil Judge, CCC, Hyd. XIX Addl.Senior Civil Judge, CCC, Sec'bad. XIX Addl.Senior Civil Judge, CCC, Sec'bad. XIX Addl.Senior Civil Judge, CCC, Sec'bad. III Senior Civil Judge, CCC, Sec'bad. III Junior Civil Judge, CCC, Sec'bad. III Junior Civil Judge, CCC, Hyd. III Junior Ci

CHIEF JUDGE 18711/19
CHIEF JUDGE 18711/19
HYDERABAD

OFFICE OF THE METROPOLITAN SESSIONS JUDGE:: HYDERABAD

Dis.No. 6641 / Admn/MSJ/Hyd/2019

Dt./2/11/2019

From:

Smt Suneetha Kunchala, I Additional Metropolitan Sessions Judge, FAC Metropolitan Sessions Judge, Hyderabad

To The Registrar (Vigilance), High Court for the State of Telangana, Hyderabad. B. S. P. L. Sec

Sir,

Ref:

534

Sub: ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges- Making alternative incharge arrangements during the leave period/ training/ transfers, revised information called for in view of implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules–Submitted – Regarding.

Hon'ble High Court's ROC.No.1203/2009- B. Spl dt 06-11-2019.

With reference to the subject cited, I am furnishing the following information in respect of all court's in the Cadre of District and Sessions Judges, Senior Civil Judges and Junior civil Judges in the prescribed table, for making in-charge arrangements in respect of leave period/ trainings/ transfers of any officer in this unit in view of implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules.

SL.No	Designation of	First Nearest Court to the	Second Nearest Court to	Third Nearest Court to the
	the Court	Court mentioned in Colum	the Court mentioned inColumn	Court mentioned in Column
	A constant of the second of th	No 2 with Distance/ Place		No 2 with Distance/ Place
41		of Functioning where Ever		of Functioning where Ever
		Necessary	Necessary	Necessary
(1)	(2)	(3)	(4)	(5)
1	MSJ	I Addl MSJ	II Addl MSJ	IV Addl MSJ
		(Within Same complex)	(Within Same complex)	(Within Same complex)
2	I Addl MSJ	II Addl MSJ	IV Addl MSJ	V Addl MSJ
		(Within Same complex)	(Within Same complex)	(Within Same complex)
3	II Addl MSJ	IV Addl MSJ	I Addl MSJ	V Addl MSJ
		(Within Same complex)	(Within Same complex)	(Within Same complex)
4	IV Addl MSJ	V Addl MSJ	VII Addl MSJ	IX Addl MSJ
		(Within Same complex)	(Within Same complex)	(Within Same complex)
5	V Addl MSJ	IV Addl MSJ	VII Addl MSJ	IX Addl MSJ
		(Within Same complex)	(Within Same complex)	(Within Same complex)
6	VI Addl MSJ, Sec'bad	VII Addl MSJ	IX Addl MSJ	V Addl MSJ
		(within 9 kms distance)	(within 9 kms distance)	(within 9 kms distance)
7	VII Addl MSJ	IX Addl MSJ	V Addl MSJ	IV Addl MSJ
		(Within Same complex)	(Within Same complex)	(Within Same complex)
8	IX Addl MSJ	VII Addl MSJ	V Addl MSJ	IV Addl MSJ
		(Within Same complex)	(within Same complex)	(within same complex)
9	X Addl MSJ	I Addl MSJ	IV Addl MSJ	VII Addl MSJ
		(Within Same complex)	(Within Same complex)	(Within Same complex)

			VII Addl MSJ	IV Addl MSJ
887	XI Addl MSJ		(Within Same complex)	(Within Same complex)
		(Within Same complex)	(Within Same complex)	
1			IV Addl MSJ	I Addl MSJ
	Spl Sessions Judge	II Addi Moo	IV Addi MSo	(Within Same complex)
	for MP & MLA's	WILLIAM COLLEGE	(Within Same complex)	IV Addl MSJ
-	a :-1 Count ovolucively		II Addl MSJ	(within 1.5 Kms distance)
2	for trial of POCSO	(within 1.5 Kms distance)	(within 1.5 Kms distance)	(Within 1.0 Illino area)
	Act Cases at			
	HACA Bhavan			III ACMM
_		I ACMM	II ACMM	(Within Same complex)
3	CMM	(Within Same complex)	(Within Same complex)	
		CMM	III ACMM	II ACMM
1	I ACMM	(Within Same complex)	(Within Same complex)	(Within Same complex)
		III ACMM	CMM	I ACMM
5	II ACMM	(Within Same complex)	(Within Same complex)	(Within Same complex)
		Within Same complete	I ACMM	CMM
6	III ACMM	II ACMM (Within Same complex)	(Within Same complex)	(Within Same complex)
			IX ACMM	VI ACMM
7	IV ACMM	XIII ACMM	(Within Same complex)	(Within Same complex)
		(Within Same complex)	VII ACMM	VI ACMM
8	V ACMM	VIII ACMM		(Within 1.5 Kms distance)
	Prathibha	(Within 1.5 Kms distance)	(Within 1.5 Kins distance)	
	Bharathi Building			
	Red Hills.		Y YYYY A COMINI	VII ACMM
9	VI ACMM	V ACMM	VIII ACMM	(Within Same Complex)
9	VIIIOIVIII	(Within 1.5 Kms distance)	(within same Complex)	VIII ACMM
	VII ACMM	VI ACMM	I XIV ACMM	(Within Same Complex)
0	VII ACIVIVI	(Within Same Complex)	(Within Same Complex)	
	VIII A COMINA	IX ACMM	IV ACMM	VII ACMM
2.1	VIII ACMM	(Within Same Complex)	(Within Same Complex)	(Within Same Complex)
		XII ACMM	IV ACMM	XIII ACMM
22	IX ACMM	(Within Same Complex)	(Within Same Complex)	(Within Same Complex)
	- 11 1	XI ACMM	XXII ACMM	IX ACMM
23	X ACMM, Sec'bad	(Within Same Complex)	(Within Same Complex)	(within 9.1 Kms distance)
			XXII ACMM	IX ACMM
24	XI ACMM, Sec'bad	X ACMM	(Within Same Complex)	(within 9.1 Kms distance)
		(Within Same Complex)	XVII ACMM	XIV ACMM
25	XII ACMM	VII ACMM	(Within Same Complex)	(Within Same Complex)
		(Within Same Complex)	IX ACMM	XIV ACMM
26	XIII ACMM	IV ACMM	(Within Same Complex)	(Within Same Complex)
	Security Sec	(Within Same Complex)	Within Same Complex)	XII ACMM
27	XIV ACMM	XV ACMM	VI ACMM	(Within Same Complex)
- '		(Within Same Complex)	(Within Same Complex)	XVII ACMM
28	XV ACMM	XIV ACMM	XVI ACMM	(With in Same Complex)
20	AVACINI	(With in Same Complex)	(With in Same Complex)	XII ACMM
00	XVI ACMM	XVII ACMM	XV ACMM	(Within Same Complex)
29	AVIACIVIIVI	(Within Same Complex)	(Within Same Complex)	XIII ACMM
0.0	XVII ACMM	XVI ACMM	XV ACMM	(Within Same Complex)
30	AVII ACIVIIVI	(Within Same Complex)	(Within Same Complex)	
	Will A COMM Coron Vibo		V ACMM	VIII ACMM
31	XXI ACMM, Gagan Viha	(within 1.8 Kms distance		(within 1.8 Kms distance)
	22.02.02.02.02.02.02.02.02.02.02.02.02.0	X ACMM	XI ACMM	XXI ACMM
32	XXII ACMM, Sec'bad	(With in Same Complex)		(within 9 Kms distance)
	_			IV MM
33	I MM, Jummerat Bazar	(within 3 Kms distance)		(within 3 Kms distance)
			III MM	IV MM
34	IIMM(for Railways)	I MM	The second secon	(within 11 Kms distance)
	At Sec'bad	(within 13 Kms distance	(Within 11 Time distance)	300)
	The State Control of the Control of		Spl JFCM for Excise Cases	II MM
35	III MM	IV MM		(Within 11 Kms distance)
55		(Within Same Complex)	(Within Same Complex)	(vv retire 1 x research
				II MM
36	IV MM	III MM	Spl JFCM for Excise Cases	(within 11 Kms distance)
213	1 V IVIIVI	(Within Same Complex)	(Within Same Complex)	
30		Willing Danie Company		
37	Spl JFCM for Excise	IV MM (Within Same Complex	III MM	I MM (within 3 Kms distance)

Yours faithfully,

FAC.Metropolitan Sessions Judge,
Hyderabad
Metropolitan Sessions Judge
Hyderabad.

OFFICE OF THE PRINCIPAL SPECIAL JUDGE COURT FOR CBI CASES, 12th & 13th Floor, GAGAN VIHAR: NAMPALLY, HYDERABAD

604/PSJ/CBI/HYD/2019, Ltr.Dis No.

-11-2019.

From:

B.R.Madhusudhan Rao, Principal Special Judge for CBI Cases, Gagan Vihar, Nampally, Hyderabad.

The Registrar (VIGILANCE), High Court for the States of Telangana, Hyderabad.

Sir,

Sub: ALTERNATIVE INCAHRGE ARRANGEMENTS - District and Sessions Judges - Making alternative in-charge arrangements during the leave period / training / transfers, revised information called for in view of implementation of Rule 2® and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules -Information - Submitted - Regarding.

Order ROC.No.1203/2009-B.SPL, dt.06-11-2019 of the Hon'ble High Court for the State of Telangana, Hyderabad.

With reference to the subject cited above, I submit herewith the information as called for under reference cited as under:

Court

court

Second

Nearest

to

Court to the court

(Gagan Vihar building,

Nampally, Hyderabad)

Third Nearest Court

(Gagan Vihar building,

Nampally, Hyderabad)

court

the

First Nearest

to

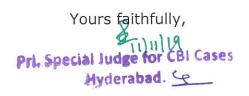
the

mentioned in column mentioned in column mentioned in column SI. Name of the Court No.2 with distance / No.2 with distance / No.2 with distance / No. place of functioning place of functioning place of functioning where where ever ever where ever necessary necessary necessary (1)(2)(4)(3)(5)Principal Special II Addl. Special 1 The Special Addl. III Addl. Special Judge for CBI CBI Cases, Judge for CBI Judge for Judge for CBI Hyderabad Cases, Cases, Cases. (Gagan Vihar building, Nampally, Hyderabad Hyderabad Hyderabad Hyderabad) (Gagan Vihar building, (Gagan Vihar building, (Gagan Vihar building, Nampally, Hyderabad) Nampally, Hyderabad) Nampally, Hyderabad) Special Ι Addl. Principal Special II Addl. Special III Addl. Special Judge for CBI Cases, Judge for CBI Judge for Judge for CBI Hyderabad Cases, Cases, Cases, Vihar Gagan building, Hyderabad Hyderabad Hyderabad Nampally, Hyderabad) Vihar (Gagan Vihar (Gagan (Gagan Vihar Nampally, Nampally, building, building. building, Nampally, Hyderabad) Hyderabad) Hyderabad) 3 III Addl. Special The II Addl. Special I Addl. Special Principal Special Judge for CBI Cases, Judge for CBI Judge for CBI Judge for CBI Hyderabad Cases, Cases, Cases, (Gagan Vihar building, Nampally, Hyderabad Hyderabad Hyderabad Hyderabad) (Gagan Vihar building, (Gagan Vihar building, (Gagan Vihar building, Nampally, Hyderabad) Nampally, Hyderabad) Nampally, Hyderabad) Additional 4 III II Addl. Special The I Addl. Special Principal Special Special Judge for CBI Judge for CBI Judge for CBI Judge for CBI Cases, Hyderabad Cases, Cases, Cases, (Gagan Vihar building, Nampally, Hyderabad Hyderabad Hyderabad Hyderabad)

(Gagan Vihar building,

Nampally, Hyderabad)

5	The Principal SPE & ACB Cases, Hyderabad	Court of Additional SPE & ACB Cases,	The Special Judge for Trial of cases	The Special Judge for trial of cases
	(City Civil Courts Complex, Hyderabad)	Hyderabad (City Civil Courts Complex, Hyderabad)	under Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	under Essential Commodities Act, Hyderabad – cum – III Addl. Metropolitan Sessions Judge-cum- XVII Additional Chief Judge, City Civil Court, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)
6	The Additional SPE & ACB Cases, Hyderabad (City Civil Courts Complex, Hyderabad)	The Principal SPE & ACB Cases, Hyderabad (City Civil Courts Complex, Hyderabad)	The Special Judge for Trial of cases under Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	The Special Judge for trial of cases under Essential Commodities Act, Hyderabad – cum – III Addl. Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)
7	Court of Special Judge for Trial of Cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	The Special Judge for trial of cases under Essential Commodities Act, Hyderabad – cum – III Addl. Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	Court of Special Judge for speedy trial and disposal of cases on fraudulent drawals and misappropriation of scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department), Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	The Principal SPE & ACB Cases, Hyderabad (City Civil Courts Complex, Hyderabad)
8	The Special Judge for Trial of cases under Essential Commodities Act, Hyderabad-cum-III Additional Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	The Special Judge for Trial of Cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	The Special Judge for speedy trial and disposal of cases on fraudulent drawals and misappropriation of scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department), Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	The Additional SPE & ACB Cases, Hyderabad (City Civil Courts Complex, Hyderabad)
9	The Special Judge for speedy trial and disposal of cases on fraudulent drawals and misappropriation of scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department), Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	The Special Judge for Trial of Cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad (City Criminal Courts Complex, Nampally, Hyderabad)	The Addl. Special Judge for SPE & ACB Cases, Hyderabad (City Civil Courts Complex, Hyderabad)	The Prl. Special Judge for SPE & ACB Cases, Hyderabad (City Civil Courts Complex, Hyderabad)



INFORMATION WITH REGARD TO THE LOCATION OF COURTS & DISTANCE IN THE UNIT OF PRL. SPECIAL JUDGE FOR CBI CASES, HYDERABAD

Ι

SI. No.	Name of the Court	Located at	Address
(1)	(2)	(3)	(4)
1	The Principal Special Judge for CBI Cases, Hyderabad	MJ Road, Nampally	12 th & 13 th Floors, Gagan Vihar Building, MJ Road, Nampally, Hyderabad – 500 001
2	The I Addl. Special Judge for CBI Cases, Hyderabad		13 th Floor, Gagan Vihar Building, MJ Road, Nampally, Hyderabad – 500 001
3	The II Addl. Special Judge for CBI Cases, Hyderabad		12 th Floor, Gagan Vihar Building, MJ Road, Nampally, Hyderabad – 500 001
4	The III Additional Special Judge for CBI Cases, Hyderabad		13 th Floor, Gagan Vihar Building, MJ Road, Nampally, Hyderabad – 500 001
5	The Principal SPE & ACB Cases, Hyderabad	City Civil Courts Complex,	City Civil Courts Complex, Chattabazar, Hyderabad.
6	The Additional SPE & ACB Cases, Hyderabad	Hyderabad	
7	The Special Judge for Trial of Cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad	City Criminal Courts Complex, Hyderabad	City Criminal Courts Complex, Red Hills, Nampally, Hyderabad.
8	The Special Judge for Trial of cases under Essential Commodities Act, Hyderabad-cum-III Additional Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad		
9	The Special Judge for speedy trial and disposal of cases on fraudulent drawals and misappropriation of scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department), Hyderabad		

		D	Distance		
SI.	Name of the	City Criminal Courts	City Civil Courts Complex,		
No.	Courts complex	Complex, Red hills,	Chatta Bazar Hyderabad		
		Nampally, Hyderabad			
1	CBI Courts		3.5 KMs.		
	Complex:	0.5 KM			
	Gagan Viha				
	Building,				
	Hyderabad				

		Distance		
SI.	Name of the	CBI Courts Complex:	City Criminal Courts	
No.	Courts complex	Gagan Vihar Building,	Complex, Red hills,	
		Hyderabad	Nampally, Hyderabad	
2	City Civil Courts		4.0 KMs.	
	Complex, Chatta	3.5 KM		
	Bazar Hyderabad			

		Distance		
SI.	Name of the	CBI Courts Complex:	City Civil Courts Complex,	
No.	Courts complex	Gagan Vihar Building,	Chatta Bazar, Hyderabad	
	^~~	Hyderabad		
3	City Criminal		4.0 KMs.	
	Courts Complex,	0.5 KM		
	Red hills,			
	Nampally,			
	Hyderabad			



Lr. Dis. No. 1308 /CSCC/2019

Dt.07-11-2019

From: Smt. K. Sujana, Chief Judge, City Small Causes Court, Hyderabad. To:

The Registrar (Vigilance),

Hon'ble High Court for the State of

Telangana,

Hyderabad.

Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Information with regard to making of alternative in-charge arrangements during the leave period/training/transfers, revised information for implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules – Information Submitted - Regarding.

Ref:- 1. Hon'ble High Courts Circular ROC. No. 1203/2009-B. Spl., dt. 14.10.19.

2. Hon'ble High Courts Proceedings Order ROC. No. 3026/2017-C.1, dt. 01.11.19.

3. Hon'ble High Courts ROC. No. 1203/2009-B. Spl., dt. 06-11-2019.

Adverting to the subject and reference cited above, I am submitting herewith the information with regard to the alternate in-charge arrangements during the leave period/training/transfers of Judicial Officers in the Unit of City Small Causes Court, Hyderabad as per proforma hereunder:-

S. No.	DESIGNATION OF THE COURT (in the unit of City Small Causes Court, Hyderabad)	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Chief Judge	Chief Judge, City Civil Court, Hyderabad	II Additional Chief Judge, City Civil Court, Hyderabad	III Additional Chief Judge, City Civil Court, Hyderabad
2.	Additional Chief Judge (No Officer Posted)	Chief Judge, City Small Causes Court, Hyderabad		
3.	Additional Judge -cum- VI Senior Civil Judge (No Officer Posted)	V Senior Civil Judge, City Civil Court, Hyderabad	II Senior Civil Judge, City Civil Court, Hyderabad	
4.	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	I Additional Rent Controller -cum- XIII Junior Civil Judge, Hyderabad	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad

5.	I Additional Rent Controller -cum- XIII Junior Civil Judge, Hyderabad.	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad
6.	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad	IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad	
7.	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad	IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad		
8.	IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad	
9.	Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad.	Additional Rent Controller -cum- XVIII Junior Civil Judge, Secunderabad	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	XI Assistant Judge, City Civil Court, Secunderabad
10.	Additional Rent Controller -cum- XVIII Junior Civil Judge, Secunderabad	Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad.	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	XI Assistant Judge, City Civil Court, Secunderabad

Information submitted regarding.

CHIEF JUDGE

Chief Judge City Small Causes Court, Hyderabad-T.S.

PRINCIPAL DISTRICT AND SESSIONS JUDGE'S COURT :: KARIMNAGAR

From: Dr.S.Srinivas Reddy, I Additional District and Sessions Judge, FAC: Prl. District and Sessions Judge, KARIMNAGAR.

Enclosure: (Two Sheets)

To The Registrar (Vigilance), Hon'ble High Court for the State of Telangana, HYDERABAD.

Letter Dis.No.8546 /ADM/DCK/2019, dt:16.11.2019.

Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges / Senior Civil Judges / Junior Civil Judges - Making alternative incharge arrangements during the leave period/training /transfers, revised information called for in view of implementation of Rule 2 (r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules - Information Submitted-

Ref:- Hon'ble High Court's Circular R.O.C. No. 1203/2009-B.Spl, dt: 06.11.2009.

Adverting to the subject and references cited above, I am submitting the information in respect of all Court's in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges in the prescribed proforma annexed herewith. for making in-charge arrangements in respect of leave period/trainings/transfers of any officer in our Unit, as directed under reference cited.

Yours faithfully,

I Addl. District and Sessions Judge FAC: Pri. District and Sessions Judge, Karimnagar. 9/

PRL. DISTRICT AND SESSIONS JUDGE'S COURT, KARIMNAGAR

SI.no.	Designation of the court	First nearest court to the court mentioned in column no 2 with distance /place of functioning where ever necessary	Second nearest court to the court mentioned in column no 2 with distance /place of functioning where ever necessary	Third nearest court to the court mentioned in column no 2 with distance /place of functioning where ever necessary
1	2	3	4	5
1	Prl. District and Sessions Judge's Court, Karimnagar	I Addl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T- cum-III Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar
2	I Addl. District and Sessions Judge's Court, Karimnagar	Prl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T- cum-III Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar
3	II Addl. District and Sessions Judge's Court, Karimnagar at Jagtial	Chairman, L.R.A.T- cum-III Addl. District and Sessions Judge's Court, Karimnagar (50 Kms)	Fast Track Court- cum-IV Addl. District and Sessions Judge's Court, Karimnagar (50 Kms)	Special Judge for trial of SPE & ACB Case's Court, Karimnagar (50 Kms)
4	Chairman, L.R.A.T- cum-III Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court,Karimnagar	I Addl. District and Sessions Judge's Court,Karimnagar	Judge, Family Court- cum-VIIIAddl. District and Sessions Judge's Court, Karimnagar.
5	Fast Track Court- cum-IV Addl. District and Sessions Judge's Court, Karimnagar	Judge, Family Court-cum-VII\(1) Addl. District and Sessions Judge's Court, Karimnagar.	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T- cum-III Addl. District and Sessions Judge's Court, Karimnagar
. 6	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T- cum-III Addl. District and Sessions Judge's Court, Karimnagar	Fast Track Court- cum-IV Addl. District and Sessions Judge's Court, Karimnagar	Judge, Family Court- cum-VIIIAddl. District and Sessions Judge's Court, Karimnagar.
7	Chairmen; Industrial Tribunal-cum- Presiding Officer, Labour Court-cum-VI Addl. District and Sessions Judge's Court,Godavarikhani	Prl. District and Sessions Judge's Court, Karimnagar (66Kms)	I Addl. District and Sessions Judge's Court, Karimnagar (66Kms)	Chairman, L.R.A.T- cum-III Addl. District and Sessions Judge's Court, Karimnagar (66Kms)
	Spl. Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-VII Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Fast Track Court- cum-IV Addl. District and Sessions Judge's Court, Karimnagar	Special Judge for trial of SPE & ACB Case's Court, Karimnagar

					1.4
	9	Judge, Family Court- cum-VII AddI. District and Sessions Judge's Court, Karimnagar.	Fast Track Court- cum-IV Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T- cum-III Addl. District and Sessions Judge's Court, Karimnagar
*	10	IX Addl. District and Sessions Judge's Court, Sircilla.	Judge, Family Court-cum-VII\ Addl. District and Sessions Judge's Court,Karimnagar. (40 Kms)	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Fast Track Court-cum- IV Addl. District and Sessions Judge's Court, Karimnagar
	11	Special Judge for trial of SPE & ACB Case's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Judge, Family Court- cum-VIIIAddl. District and Sessions Judge's Court, Karimnagar.	Fast Track Court-cum- IV Addl. District and Sessions Judge's Court, Karimnagar
	12	Prl. Senior Civil Judge's Court, Karimnagar	Addl. Senior Civil Judge's Court, Karimnagar	Senior Civil Judge's Court, Peddapalli (35 kms)	Senior Civil Judge's Court, Sircilla (40 kms)
	13	Addl. Senior Civil Judge's Court, Karimnagar	Prl. Senior Civil Judge's Court, Karimnagar	Senior Civil Judge's Court, Peddapalli (35 kms)	Senior Civil Judge's Court, Sircilla (40 kms)
	14	Senior Civil Judge's Court, Peddapalli	Senior Civil Judge's Court, Manthani (35kms)	Addl. Senior Civil Judge's Court, Karimnagar (35kms)	Prl. Senior Civil Judge's Court, Karimnagar (35 kms)
	15	Senior Civil Judge's Court, Jagtial	Addl. Senior Civil Judge's Court, Karimnagar (50kms)	Prl. Senior Civil Judge's Court, Karimnagar (50kms)	Senior Civil Judge's Court, Sircilla (52 kms)
	16	Senior Civil Judge's Court, Huzurabad	Prl. Senior Civil Judge's Court, Karimnagar (40 kms)	Addl. Senior Civil Judge's Court, Karimnagar (40 kms)	Senior Civil Judge's Court, Peddapalli (75 kms)
	17	Senior Civil Judge's Court, Sircilla	Addl. Senior Civil Judge's Court, Karimnagar(40km)	Prl. Senior Civil Judge's Court, Karimnagar (40 kms)	Senior Civil Judge's Court, Jagtial (52 kms)
	18	Senior Civil Judge's Court, Manthani	Senior Civil Judge's Court, Peddapalli (35 kms)	Addl. Senior Civil Judge's Court, Karimnagar (65 kms)	Prl. Senior Civil Judge's Court, Karimnagar (65 kms)
	19	Prl. Junior Civil Judge's Court, Karimnagar	l Addl. Junior Civil Judge's Court, Karimnagar	II Addl. Junior Civil Judge's Court, Karimnagar	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar
	20	I Addl. Junior Civil Judge's Court, Karimnagar	ll Addl. Junior Civil Judge's Court, Karimnagar	Prl. Junior Civil Judge's Court, Karimnagar	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar
	21	II Addl. Junior Civil Judge's Court, Karimnagar	l Addl. Junior Civil Judge's Court, Karimnagar	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar	IV Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar
	22	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar	IV Addl. Junior Civil Judge-cum- Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar	ll Addl. Junior Civil Judge's Court, Karimnagar.	I Addl. Junior Civil Judge's Court, Karimnagar

In Addi, Junior Civil Judge's Court, Godavarikhani In Indi, Junior Civil Judge's Court, Godavarikhani Indi, Junior Civil Judge's Court, Manthani Indi, Junior Civil Judge's Court, Metpalli Indige's Court, Jagtial Indi, Junior Civil Judge's Court, Jagtial Indi Junior Civil Judge's Court, Jagtial Indige's Court, Jagtial Indi Junior Civil Judge's Court, Jagtial Indige's Court, Metpalli Indige's Court, Jagtial Indige's Court, Metpalli Indige's Court, Jagtial Indige's Court, Sircilla Indid, Junior Civil Judge's Cour	- 22	N/ A -l-ll l	III. A alalla lanatan Chatt	III Add I books Chill	1.4.1.11.1
Judicial Magistrate of First Class (Excise) Court, Karimnagar IV Addi, Junior Civil Judge-Cum-Spicial Magistrate of First Class (Excise) Court, Karimnagar IV Addi, Junior Civil Judge-Cum-Spi. Judicial Magistrate of First Class (Excise) Court, Sulthanabad Court, Peddapalli (12 kms) Ill Addi. Junior Civil Judge-Cum-Judicial Magistrate of First Class (Excise) Court, Fordapalli (12 kms) Ill Addi. Junior Civil Judge-Cum-Judicial Magistrate of First Class (Excise) Court, Feddapalli (12 kms) Ill Addi. Junior Civil Judge-Cum-Judicial Magistrate of First Class (Excise) Court, Feddapalli (12 kms) Ill Addi. Junior Civil Judge-Cum-Judge-Cum	23	IV Addl. Junior Civil	III Addl. Junior Civil	II Addl. Junior Civil	I Addl. Junior Civil
First Class(Excise) Court, Karinmagar Court, Karinmagar Court, Karinmagar Court, Karinmagar Court, Karinmagar Court, Karinmagar Civil Judge-cum-spl. Judicial Magistrate of First Class(Excise) Court, Karinmagar Court, Karinmaga					
Court, Karimnagar Court, Karimnagar Va Addi, Junior Civil Judge-cum-gludicial Magistrate of First Class(Excise) Court, Karimnagar Junior Civil Judge-cum-gludicial Magistrate of First Class(Excise) Court, Karimnagar Junior Civil Judge-cum-gludicial Magistrate of First Class(Excise) Court, Sulthanabad Court, Peddapalli (12 kms) Mill Addi, Junior Civil Judge-cum-gludicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar Junior Civil Judge-cum-gludicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar Mill Addi, Junior Civil Judge-cum-gludge-cum-politicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar Mill Addi, Junior Civil Judge-cum-politicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar Mill Addi, Junior Civil Judge's Court, Godavarikhani G				Kariiiilagai	Kariiiilagai
Special Magistrate's Court, Karimnagar Civil Judge's Court, Karimnagar Civil Judge's Court, Karimnagar Court, Maddl, Junior Civil Judge's Court, Godavarikhani (20 kms) Laddl, Junior Civil Judge's Court, Godavarikhani (30 kms) Prl. Junior Civil Judge's Court, Godavarikhani (30 kms) Prl. Junior Civil Judge's Court, Manthani (30 kms) Prl. Junior Civi					505
Court, Karimnagar Civil Judge-cum-Spl. Judicial Magistrate of First Class(Escise)	24		IV Addl Junior	III Addl Junior Civil	II Addl Junior Civil
Spl. Judicial Magistrate of First Class (Excise) Court, Karimnagar Court, Sulthanabad Court, Feddapalli (12 kms) Class (Spl. Mobile) Court, Sulthanabad Court, Feddapalli (12 kms) Class (Spl. Mobile) Court, Karimnagar Court, Peddapalli (12 kms) Class (Spl. Mobile) Court, Karimnagar Court, Peddapalli (12 kms) Laddi, Junior Civil Judge's Court, Godavarikhani (13 kms) Laddi, Junior Civil Judge's Court, Godavarikhani (14 kms) Laddi, Junior Civil Judge's Court, Godavarikhani (15 kms) Laddi, Junior Civil Judge's Court, Godavarikhani (16 kms) Laddi, Junior Civil Judge's Court, Godavarikhani (17 kms) Laddi, Junior Civil Judge's Court, Godavarikhani (18 kms) Laddi, Junior Civil Judge's Court, Godavarikhani (19 kms) Laddi, Junior Civil Judge's Court, Manthani (18 kms) Laddi, Junior Civil Judge's Court, Lagtial Judge's Co					
Magistrate of First Class (Scise)		court, nammagar			
Class(Excise) Court, Karimnagar Court, Karimnagar Court, Sulthanabad Court, Peddapalli (12 kms) Court, Calas (Spl. Mobile) Court, Karimnagar Court, Peddapalli (12 kms) Court, Calas (Spl. Mobile) Court, Karimnagar Inddi. Junior Civil Judge-cum-gpl. Judicial Magistrate of First (Lass (Excise) Court, Karimnagar Inddi. Junior Civil Judge's Court, Codavarikhani Codavar					Rammagar
25 Junior Civil Judge's Court, Sulthanabad Court, Peddapalli Judge-cum-Judicial Magistrate of First Class (Sp.) Mobile) Court, Rarinmagar Court, Karinmagar Court, Manthani (29 kms) Mage's Court, Godavarikhani (29 kms) Madi. Junior Civil Judge's Court, Godavarikhani (29 kms) Madi. Junior Civil Judge's Court, Godavarikhani Manthani (30 kms) Ma					
Sunior Civil Judge's Court, Sulthanabad Court, Peddapalli Court, Peddapalli Court, Peddapalli Court, Sulthanabad Court, Sul				,	
Court, Sulthanabad Court, Peddapalli (12 kms) Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karmagar Court, Kardinangar Court, Godavarikhani Court, Godavarikhani Court, Godavarikhani Codavarikhani Godavarikhani	25	Junior Civil Judge's		III Addl. Junior Civil	IV Addl. Junior Civil
Class (Spl. Mobile)		Court, Sulthanabad	Court, Peddapalli	Judge-cum-Judicial	Judge-cum-Spl.
26		~	(12 kms)	Magistrate of First	Judicial Magistrate of
Dunior Civil Judge's Court, Peddapalli Court, Sulthanabad (12 kms) Loge's Court, Godavarikhani (29 kms) Loge's Court, Godavarikhani (30 kms) Loge's Court, Loge's					
Court, Peddapalli Court, Suthanabad (12 kms) Judge's Court, Godavarikhani (29 kms) I Addl. Junior Civil Judge's Court, Godavarikhani (30 kms) II Addl. Junior Civil Judge's Court, Jagtial Judge's Court, Metpalli (10 kms) II Addl. Junior Civil Judge's Court, Jagtial Judge's Court, J					
Sulthanabad (12 kms) 27	26				
Rms Raddi. Junior Civil Judge's Court, Godavarikhani Judge's Court, Manthani (30 kms) Addl. Junior Civil Judge's Court, Manthani (30 kms) Judge's Court, Manthani (30 kms) Addl. Junior Civil Judge's Court, Manthani Judge's Court, Jagtial Judge's Court, Metpalli Judge's Court, Metpalli Judge's Court, Metpalli Court, Metpalli Court, Metpalli Court, Metpalli Court, Metpalli Court, Metpalli Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Judge's Court, Jagtial Judge's Court, Judge's Court, Jagtial Judge's Court, Sircilla		Court, Peddapalli			
27		is .	The state of the s	The state of the s	Manthani (35 kms)
Judge's Court, Godavarikhani Judge's Court, Godavarikhani	27	Dr. Junior Civil			Add by to
Godavarikhani Godavarikhani Godavarikhani Matthani (30 kms)	21				
Addl. Junior Civil Judge's Court, Godavarikhani Judge's Court, Manthani Judge's Court, Judge's Court, Judge's Court, Judge's Court, Judge's Court, Judge's Court, Jagtial Judge's Court, Sircilla Judge's Court, Jagtial Judge's Court, Sircilla Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Sircilla Judge's Court, Jagtial Judge's					
Judge's Court, Godavarikhani Judge's Court, Godavarikhani Godavarikhani Godavarikhani Judge's Court, Manthani (30 kms)	28				
Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Judge's Court, Godavarikhani Godavarikhani Judge's Court, Manthani (30 kms) Prl. Junior Civil Judge's Court, Manthani (30 kms) Addl. Junior Civil Judge's Court, Manthani (30 kms) Prl. Junior Civil Judge's Court, Manthani Addl. Junior Civil Judge's Court, Manthani Prl. Junior Civil Judge's Court, Manthani Prl. Junior Civil Judge's Court, Manthani Addl. Junior Civil Judge's Court, Manthani Prl. Junior Civil Judge's Court, Manthani Addl. Junior Civil Judge's Court, Manthani Prl. Junior Civil Judge's Court, Judge'	20				
29					
Judge's Court, Godavarikhani 30 Prl. Junior Civil Judge's Court, Manthani (30 kms) 31 Addl. Junior Civil Judge's Court, Manthani (30 kms) 32 Prl. Junior Civil Judge's Court, Manthani 33 I Addl. Junior Civil Judge's Court, Manthani 34 Prl. Junior Civil Judge's Court, Manthani 35 Prl. Junior Civil Judge's Court, Manthani 36 Prl. Junior Civil Judge's Court, Manthani 37 Prl. Junior Civil Judge's Court, Jagtial Judge's Court, Jagtial 38 Junior Civil Judge's Court, Manthani 39 Junior Civil Judge's Court, Metpalli Court, Korutla 30 Junior Civil Judge's Court, Jagtial 31 Addl. Junior Civil Judge's Court, Jagtial 32 Prl. Junior Civil Judge's Court, Jagtial 33 I Addl. Junior Civil Judge's Court, Jagtial 34 II Addl. Junior Civil Judge's Court, Jagtial 35 Junior Civil Judge's Court, Jagtial 36 Junior Civil Judge's Court, Metpalli Court, Korutla (10 kms) 37 Prl. Junior Civil Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial (23 kms) 38 Addl. Junior Civil Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial (23 kms) 39 Junior Civil Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial (23 kms) 39 Junior Civil Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial (23 kms) 39 Junior Civil Judge's Court, Jigtial Judge's		20001011111111111	- oua variation	- Journal III	Mandidin (50 Kills)
Judge's Court, Godavarikhani 30 Prl. Junior Civil Judge's Court, Manthani (30 kms) 31 Addl. Junior Civil Judge's Court, Manthani (30 kms) 32 Prl. Junior Civil Judge's Court, Manthani 33 I Addl. Junior Civil Judge's Court, Manthani 34 Prl. Junior Civil Judge's Court, Manthani 35 Prl. Junior Civil Judge's Court, Manthani 36 Prl. Junior Civil Judge's Court, Manthani 37 Prl. Junior Civil Judge's Court, Jagtial Judge's Court, Jagtial 38 Junior Civil Judge's Court, Manthani 39 Junior Civil Judge's Court, Metpalli Court, Korutla 30 Junior Civil Judge's Court, Jagtial 31 Addl. Junior Civil Judge's Court, Jagtial 32 Prl. Junior Civil Judge's Court, Jagtial 33 I Addl. Junior Civil Judge's Court, Jagtial 34 II Addl. Junior Civil Judge's Court, Jagtial 35 Junior Civil Judge's Court, Jagtial 36 Junior Civil Judge's Court, Metpalli Court, Korutla (10 kms) 37 Prl. Junior Civil Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial (23 kms) 38 Addl. Junior Civil Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial (23 kms) 39 Junior Civil Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial (23 kms) 39 Junior Civil Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial Judge's Court, Jigtial (23 kms) 39 Junior Civil Judge's Court, Jigtial Judge's	29	II Addl. Junior Civil	l Addl. Junior Civil	Prl. Junior Civil	Addl. Junior Civil
Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Godavarikhani Judge's Court, Manthani Judge's Court, Manthani Judge's Court, Manthani Addl. Junior Civil Judge's Court, Manthani Addl. Junior Civil Judge's Court, Manthani Addl. Junior Civil Judge's Court, Manthani Bodavarikhani Judge's Court, Manthani Judge's Court, Manthani I Addl. Junior Civil Judge's Court, Manthani I Addl. Junior Civil Judge's Court, Jagtial Junior Civil Judge's Court, Korutla (23 kms) Junior Civil Judge's Court, Metpalli Junior Civil Judge's Court, Metpalli Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Jagtial Junior Civil Judge's Court, Metpalli Addl. Junior Civil Judge's Court, Judge's Court, Jagtial Junior Civil Judge's Court, Metpalli Addl. Junior Civil Judge's Court, Judge's Court, Jagtial (23 kms) Junior Civil Judge's Court, Metpalli Addl. Junior Civil Judge's Court,					
Judge's Court, Manthani (30 kms) 31 Addl. Junior Civil Judge's Court, Manthani (30 kms) 32 Prl. Junior Civil Judge's Court, Manthani Judge's Court, Manthani Mantha		Godavarikhani	Godavarikhani	Godavarikhani	
Judge's Court, Manthani (30 kms) 31 Addl. Junior Civil Judge's Court, Manthani (30 kms) 32 Prl. Junior Civil Judge's Court, Manthani Judge's Court, Manthani Mantha					- Sec
Manthani (30 kms) Manthani (30 kms) Addl. Junior Civil Judge's Court, Manthani (30 kms) Prl. Junior Civil Judge's Court, Manthani (30 kms) Manthani (30 kms) Addl. Junior Civil Judge's Court, Manthani (30 kms) Prl. Junior Civil Judge's Court, Manthani (30 kms) Addl. Junior Civil Judge's Court, Manthani (30 kms) Prl. Junior Civil Judge's Court, Jagtial Junior Civil Judge's Court, Jagtial Junior Civil Judge's Court, Jagtial (23 kms) 35 Junior Civil Judge's Court, Metpalli (10 kms) 36 Junior Civil Judge's Junior Civil Judge's Court, Jagtial (23 kms) 37 Prl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Jagtial (23 kms) 38 Addl. Junior Civil Judge's Court, Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Sircilla (8 kms) Addl. Junior Civil Judge's Court, Sircilla (8 kms) Addl. Junior Civil Judge's Court, Sircilla (8 kms) Addl. Junior Civil Judge's Court, Sircilla (9 kms) Prl. Junior Civil Judge's Court, Sircilla (9 kms) P	30				
Addl. Junior Civil Judge's Court, Manthani					
Addl. Junior Civil Judge's Court, Manthani Addl. Junior Civil Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Junior Civil Judge's Court, Metpalli (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) Judge's Court, Jagtia		Manthani (30 kms)		N	
Judge's Court, Manthani 32 Prl. Junior Civil Judge's Court, Jagtial 33 I Addl. Junior Civil Judge's Court, Jagtial 34 II Addl. Junior Civil Judge's Court, Jagtial 35 Junior Civil Judge's Court, Jagtial 36 Junior Civil Judge's Court, Korutla 37 Prl. Junior Civil Judge's Court, Korutla 38 Junior Civil Judge's Court, Metpalli 39 Prl. Junior Civil Judge's Court, Jagtial 30 Junior Civil Judge's Court, Korutla 31 Junior Civil Judge's Court, Jagtial 32 Junior Civil Judge's Court, Jagtial 33 Junior Civil Judge's Court, Jagtial 34 Junior Civil Judge's Court, Jagtial 35 Junior Civil Judge's Court, Metpalli 36 Junior Civil Judge's Court, Metpalli 37 Prl. Junior Civil Judge's Court, Jagtial 38 Addl. Junior Civil Judge's Court, Sircilla 39 Junior Civil Judge's Court, Sircilla 39 Junior Civil Judge's Court, Sircilla 30 Prl. Junior Civil Judge's Court, Sircilla 30 Junior Civil Judge's Court, Sircilla 31 Prl. Junior Civil Judge's Court, Sircilla 32 Prl. Junior Civil Judge's Court, Sircilla 34 Addl. Junior Civil Judge's Court, Sircilla 35 Prl. Junior Civil Judge's Court, Sircilla 36 Prl. Junior Civil Judge's Court, Sircilla 37 Prl. Junior Civil Judge's Court, Sircilla 38 Addl. Junior Civil Judge's Court, Sircilla 39 Junior Civil Judge's Court, Sircilla 30 Prl. Junior Civil Judge's Court, Sircilla 30 Junior Civil Judge's Court, Sircilla 30 Junior Civil Judge's Court, Sircilla 31 Prl. Junior Civil Judge's Court, Sircilla 32 Prl. Junior Civil Judge's Court, Sircilla 33 Addl. Junior Civil Judge's Court, Sircilla 34 Prl. Junior Civil Judge's Court, Sircilla 35 Prl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) 36 Judge's Court, Vemulawada 40 Prl. Junior Civil Judge's Court, Ju	21	Add Junior Civil			
Manthani Godavarikhani (30 kms) Il Addl. Junior Civil Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Junior Civil Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Jagtial (23 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Pril. Junior Civil Judge's Court, Sircilla (8 kms) Pril. Junior Civil Judge's Court, Jagtial (23 kms) Judge's Court, Vemulawada (8 kms) Pril. Junior Civil Judge's Court, Karimnagar (40 kms) Pril. Junior Civil Judge's Court, Jagtial (23 kms) Junior Civil Judge's Court, Jagtial (23 kms) Judge's Court,	31				
Prl. Junior Civil Judge's Court, Jagtial Junior Civil Judge's Court, Jagtial (23 kms) Junior Civil Judge's Court, Metpalli (10 kms) (23 kms) (23 kms) (23 kms) Junior Civil Judge's Court, Metpalli (23 kms) (23 kms) (23 kms) (23 kms) (23 kms) Prl. Junior Civil Judge's Court, Jagtial (23 kms) (23 kms) (23 kms) (23 kms) (23 kms) (24 kms) (25 k					
Prl. Junior Civil Judge's Court, Jagtial Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Jagtial Judge's Court, Korutla (23 kms) 36		Marierani	Marierani		The control of the co
Judge's Court, Jagtial 33	32	Prl. Junior Civil	I Addl. Junior Civil		
Jagtial I Addl. Junior Civil Judge's Court, Jagtial Judge's Court, Korutla (23 kms) I Addl. Junior Civil Judge's Court, Korutla (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) Junior Civil Judge's Court, Vemulawada (8 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) I Addl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Judge's Court, Judge's Court, Karimnagar (40 kms) Judge's Court, Judge's Court, Judge's Court, Judge's Court, Husnabad (27 kourt, Judge's Court, Jud		Judge's Court, Jagtial			
Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Judge's Court, Jagtial Junior Civil Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Korutla (23 kms) Junior Civil Judge's Court, Metpalli (10 kms) Prl. Junior Civil Judge's Court, Jagtial (23 kms) Prl. Junior Civil Judge's Court, Jagtial (23 kms) Judge's Court, Jagtial (23 kms) Junior Civil Judge's Court, Jagtial (23 kms) Junior Civil Judge's Court, Jagtial (23 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Addl. Junior Civil Judge's Court, Vemulawada (8 kms) Junior Civil Judge's Court, Sircilla (8 kms) Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Husnabad (27 court, Husnabad (27 court, Husnabad (27 court)		* **			(23 kms)
Jagtial Jagtial Jagtial Jagtial Jaddl. Junior Civil Judge's Court, Jagtial Judge's Court, Korutla (23 kms) Junior Civil Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Jagtial (23 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Judge's Court, J	33				
Il Addl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Vemulawada (8 kms) III Addl. Junior Civil Judge's Court, Karimnagar (40 kms) III Addl. Junior Civil Judge's Court, Karimnagar (40 kms) III Addl. Junior Civil Judge's Court, Jagtial (23 kms) III Addl. Junior Civil Judge's Court, Karimnagar (40 kms) III Addl. Junior Civil Judge's Court, Jagtial (23 kms) III Addl. Junior Civil Judge's Court, Karimnagar (40 kms) III Addl. Junior Civil Judge's Court, Jagtial (23 kms) III Addl. Junior Civil Judge's Court, Karimnagar (40 kms) III Addl. Junior Civil Judge's Court, Jagtial (23 kms) III Addl. Junior Civil Judge's Court, Karimnagar (40 kms) III Addl. Junior Civil Judge's Court, Husnabad (27 total Judge's Court, Husnaba		Judge's Court, Jagtial		Judge's Court, Jagtial	
Judge's Court, Jagtial Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Metpalli (23 kms) Junior Civil Judge's Court, Korutla (10 kms) Prl. Junior Civil Judge's Court, Jagtial (23 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Sircilla Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Husnabad (27			Jagtial		(23 kms)
Judge's Court, Jagtial Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Metpalli (23 kms) Junior Civil Judge's Court, Korutla (10 kms) Prl. Junior Civil Judge's Court, Jagtial (23 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Sircilla Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Husnabad (27	31	II Addl Junior Civil	Drl. Junior Civil	I Add Junior Civil	lunion Civil Industria
Jagtial Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Metpalli Court, Korutla (10 kms) Junior Civil Judge's Court, Metpalli Court, Korutla (10 kms) Junior Civil Judge's Court, Metpalli Court, Korutla (10 kms) Prl. Junior Civil Judge's Court, Jagtial (23 kms) Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) II Addl. Junior Civil Judge's Court, Jagtial (23 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Vemulawada (8 kms) Junior Civil Judge's Court, Vemulawada (8 kms) Junior Civil Judge's Court, Vemulawada (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Sircilla (8 kms) I laddl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) I laddl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) I laddl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms)	34				
Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Korutla Junior Civil Judge's Court, Metpalli (10 kms) Junior Civil Judge's Court, Metpalli (23 kms) Junior Civil Judge's Court, Korutla (10 kms) Junior Civil Judge's Court, Metpalli Prl. Junior Civil Judge's Court, Korutla (10 kms) Addl. Junior Civil Judge's Court, Jagtial (23 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Addl. Junior Civil Judge's Court, Vemulawada (8 kms) Prl. Junior Civil Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Husnabad (27		Jaage 5 Court, Jaguar		Jaage 3 Court, Jagual	
Court, Korutla Court, Metpalli (10 kms) Junior Civil Judge's Court, Metpalli Ourt, Korutla (10 kms) Junior Civil Judge's Court, Metpalli Prl. Junior Civil Judge's Court, Jagtial (23 kms) I Addl. Junior Civil Judge's Court, Jagtial (23 kms) Il Addl. Junior Civil Judge's Court, Jagtial (23 kms) Il Addl. Junior Civil Judge's Court, Jagtial (23 kms) Il Addl. Junior Civil Judge's Court, Jagtial (23 kms) Il Addl. Junior Civil Judge's Court, Vemulawada (8 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla Junior Civil Judge's Court, Vemulawada (8 kms) Prl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Sircilla (9 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Husnabad (27	35	Junior Civil Iudae's		I Addl. Junior Civil	
kms) (23 kms) (23 kms) Junior Civil Judge's Court, Metpalli Court, Korutla (10 kms) Prl. Junior Civil Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Jagtial (23 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Vemulawada (8 kms) Junior Civil Judge's Court, Karimnagar (40 kms) Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms)					
Junior Civil Judge's Court, Metpalli Prl. Junior Civil Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Sircilla Nagistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Judge's Court, Sircilla Il Addl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Husnabad (27		en en estado a también de la composition della c			
Court, Metpalli Court, Korutla (10 kms) Prl. Junior Civil Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Class(Excise) Court, Karimnagar (40 kms) Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Class(Excise) Court, Karimnagar (40 kms) Junior Civil Judge's Court, Sircilla Junior Civil Judge's Court, Class(Excise) Court, Karimnagar (40 kms) Junior Civil Judge's Court, Sircilla Junior Civil Judge's Court, Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) I addl. Junior Civil Judge's Court, Husnabad (27 ludge's Court, Indicated (28 kms) Addl. Junior Civil Judge's Court, Husnabad (27 ludge's Court, Husnabad (27 ludge's Court, Indicated (28 kms) Addl. Junior Civil Judge's Court, Husnabad (27 ludge's Court, Husnabad (27 ludge's Court)	36	Junior Civil Judge's			
Rms (23 kms) (23 kms) (23 kms) 37 Prl. Junior Civil Judge's Court, Sircilla Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Karimnagar (40 kms) 38 Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Court, Vemulawada (8 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Judge's Court, Sircilla (8 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Spl. Judicial Spl. Judicial Magistrate of First Spl. Judicial Magistrate of First Spl. Judicial Spl. Judicial Spl. Judicial Magistrate of First Spl. Judicial Spl. Jud			Court, Korutla (10		
Prl. Junior Civil Judge's Court, Sircilla Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (9 kms) Prl. Junior Civil Judge's Court, Sircilla (1 Addl. Junior Civil Judge's Court, Sircilla (1 Addl. Junior Civil Judge's Court, Sircilla (1 Addl. Junior Civil Judge's Court, Sircilla (2 Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Husnabad (27			kms)	(23 kms)	(23 kms)
Sircilla Spl. Judicial Magistrate of First Class(Excise) Court, Vemulawada (8 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Il Addl. Junior Civil Judge's Court, Jud	37				
Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) I addl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Husnabad (27 Court, Husnabad					
Addl. Junior Civil Judge's Court, Sircilla Prl. Junior Civil Judge's Court, Vemulawada (8 kms) Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Judge's Court, Husnabad (27		Sircilia	Sircilla	(8 kms)	
Judge's Court, Sircilla Judge's Court, Sircilla Sircilla Court, Vemulawada (8 kms) Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) I addl. Junior Civil Judge's Court, Judge's					Karimnagar (40 kms)
Judge's Court, Sircilla Judge's Court, Sircilla Sircilla Court, Vemulawada (8 kms) Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Karimnagar (40 kms) I addl. Junior Civil Judge's Court, Judge's	38	Add Junior Civil	Prl Junior Civil	Junior Civil Judga/a	Col Judicial
Sircilla Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Magistrate of First Class(Excise) Court, Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court,	30				
39 Junior Civil Judge's Court, Vemulawada Court, Vemulawada Prl. Junior Civil Judge's Court, Sircilla (8 kms) 40 Prl. Junior Civil Judge's Court, Court, Husnabad (27 Language) 40 Prl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Husnabad (27 Language) 40 Prl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Husnabad (27 Language) 40 Prl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Husnabad (27 Language) 40 Prl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Husnabad (27 Language)					
Junior Civil Judge's Court, Vemulawada Court, Vemulawada Court, Vemulawada Court, Vemulawada Court, Sircilla (8 kms) 40 Prl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Sircilla (8 kms) I addl. Junior Civil Judge's Court, Sircilla (8 kms) Prl. Junior Civil Judge's Court, Sircilla (8 kms) Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Husnabad (27			Sircina	(O KIII3)	
Court, Vemulawada Judge's Court, Sircilla (8 kms) Judge's Court, Sircilla (8 kms) Magistrate of First Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court, Judge's Court, Judge's Court, Judge's Court, Court, Husnabad (27	39	Junior Civil Judae's	Addl. Junior Civil	Prl. Junior Civil	Spl ludicial
Sircilla (8 kms) (8 kms) Class(Excise) Court, Karimnagar (40 kms) Prl. Junior Civil Judge's Court,					
40 Prl. Junior Civil Judge's Court, Judge's Court, Husnabad (27					
40 Prl. Junior Civil I addl. Junior Civil II Addl. Junior Civil Prl. Junior Civil Judge's Judge's Court, Judge's Court, Court, Husnabad (27			5. 179. 1700 (*red NOMERNSON #0	
Judge's Court, Judge's Court, Court, Husnabad (27	40				
Huzurabad Huzurabad kms)					Court, Husnabad (27
	L	nuzurabad	Huzurabad	Huzurabad	kms)

10 5 7

41	I Addl. Junior Civil	Prl. Junior Civil	II Addl. Junior Civil	Addl. Junior Civil
	Judge's Court,	Judge's Court,	Judge's Court,	Judge's Court, 🧸 .
	Huzurabad	Huzurabad	Huzurabad	Husnabad (27 kms)
42	II Addl. Junior Civil	I Addl. Junior Civil	Prl. Junior Civil	Addl. Junior Civil
	Judge's Court,	Judge's Court,	Judge's Court,	Judge's Court,
	Huzurabad	Huzurabad	Huzurabad	Husnabad (27 kms)
43	Prl. Junior Civil	Addl. Junior Civil	I Addl. Junior Civil	II Addl. Junior Civil
	Judge's Court,	Judge's Court,	Judge's Court,	Judge's Court,
	Husnabad	Husnabad	Huzurabad (27 kms)	Huzurabad (27 kms)
44	Addl. Junior Civil	Prl. Junior Civil	II Addl. Junior Civil	I Addl. Junior Civil
	Judge's Court,	Judge's Court,	Judge's Court,	Judge's Court,
	Husnabad	Husnabad	Huzurabad (27 kms)	Huzurabad (27 kms)

PRL. DISTRICT AND SESSIONS COURT :: KHAMMAM

Dis. No. 6153

Date | 3.11.2019

From
M. Laxman,
Prl. District and Sessions Judge,
KHAMMAM.

To
The Registrar (Vigilance)
High Court for the State of Telangana,
HYDERABAD

Sir,

Sub:

Alternative incharge arrangements – District and Sessions Judges/Senior Civil Judges/ Junior Civil Judges – Making alternative incharge arrangements during the leave period/ training/ transfer – Submission of information for implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules - Regarding.

Ref:

High Courts Letter ROC. No. 764/2010/APJA-Sec, dt, 18.10.2010.

With reference to the subject cited above, I am submitting herewith the following information in respect of all Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges for making in-charge arrangements in respect of leave period/ training/ transfers of any officer in this Unit:

SI. No.	Prl. District and Sessions Judge, Khammam.	First nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary I Addl. District and Sessions Judge, Khammam	Second nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary Judge, Family Court- cum-VI Addl. District Judge, Khammam	Third nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-VII Addl. District
02	I Addl. District and Sessions Judge, Khammam.	Judge, Family Court- cum-VI Addl. District Judge, Khammam	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act- cum-VII Addl. District Judge, Khammam	Judge, Khammam Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam
03	Judge, Family Court- cum- Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum- VII Addl. District Judge, Khammam	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam	I Addl. District and Sessions Judge, Khammam.
04	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act- cum- Addl. District, Khammam.	9	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam	I Addl. District and Sessions Judge, Khammam.
05	Spl. Sessions Judge for fast tracking the cases relating atrocities against women, Khammam	Judge, Family Court- cum- Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam	I Addl. District and Sessions Judge, Khammam.

Contd...02

3355

0.0	Tu	//02//		
06	II Addl. District and		Judge, Family Court-	Spl. Sessions Judge for
	Sessions Judge (FTC)		cum- Addl. District and	trial of cases under
	(Fast tracking the case	Khammam	Sessions Judge,	SCs/STs (POA) Act-
	relating POCSO Act),	Fig. 2 State day 6 state 2 State Provident Analysis	Khammam.	cum-VII Addl. District
	Khammam.		Tallillalli.	
07	III Addl. District and	II Addl District and	Lister E il O	Judge, Khammam
07		II Addl. District and	Judge, Family Court-	Spl. Sessions Judge for
	Sessions Judge (FTC),	Sessions Judge (FTC)	cum- Addl. District and	trial of cases under
	Khammam	(Fast tracking the case	Sessions Judge,	SCs/STs (POA) Act-
		relating POCSO Act),	Khammam.	cum-VII Addl. District
		Khammam.		Judge, Khammam
08	IV Addl. District and	III Addl. District and	II Addl. District and	Spl. Sessions Judge for
	Sessions Judge	Sessions Judge (FTC),	Sessions Judge (FTC)	
	(FTC), Sathupalli	Khammam	Sessions Judge (FTC)	trial of cases under
1	(1 10), Gathapani		(Fast tracking the case	SCs/STs (POA) Act-
		(80 Kmts)	relating POCSO Act),	cum-VII Addl. District
			Khammam (80 Kmts)	Judge, Khammam (80
				Kmts)
09	V Addl. District and	IV Addl. District and	III Addl. District and	II Addl. District and
	Sessions Judge,	Sessions Judge (FTC),	Sessions Judge (FTC),	Sessions Judge (FTC)
	Kothagudem.	Sathupalli	Khammam	(Fast tracking the case
		(70 Kmts)	(80 Kmts)	relating POCSO Act),
		((00 141113)	
10	Senior Civil Judge,	Sporotomy District Land	Carrier Civil I I	Khammam (80 Kmts)
10	Khammam			Prl. Senior Civil Judge,
	Knammam	Services Authority,	Sathupally.	Kothagudem.
		Khammam	(80 Kmts)	(80 Kmts)
11	Secretary, District	Senior Civil Judge,	Senior Civil Judge,	Prl. Senior Civil Judge,
	Legal Services	Khammam	Sathupally.	Kothagudem.
	Authority, Khammam	SO SECULO PER CONTRACTOR PROPERTY AND ADMINISTRATION OF THE CONTRACTOR AND ADMINISTRA	(80 Kmts)	(80 Kmts)
12	Prl. Senior Civil Judge,	Addl. Senior Civil Judge,	Addl. Senior	
	Kothagudem.	Kothagudem		3-1
	Rothagadem.	Rottlagudelli		Sathupally. (70 Kmts)
10	V -1-11	D	Kothagudem.	
13	Addl. Senior Civil	Prl. Senior Civil Judge,	Addl. Senior	Senior Civil Judge,
	Judge, Kothagudem	Kothagudem.	Civil Judge (FTC),	Sathupally. (70 Kmts)
			Kothagudem.	
14	Addl. Senior	Prl. Senior Civil Judge,	Addl. Senior Civil	Senior Civil Judge,
	Civil Judge (FTC),	Kothagudem.	Judge, Kothagudem	Sathupally. (70 Kmts)
	Kothagudem.		3-,	catilapany. (10 Ptillo)
15	Senior Civil Judge,	Prl. Senior Civil Judge,	Addl. Senior Civil	Senior Civil Judge,
	Sathupally.	Kothagudem.	Judge, Kothagudem	3 ,
	Cathapany.	(70 Kmts)		Khammam (80 Kmts)
16	Drl. Junior Civil Judge		(70 Kmts)	
10	Prl. Junior Civil Judge,	I Addl. Junior Civil Judge,	II Addl. Junior Civil	III Addl. Junior Civil
	Khammam.	Khammam.	Judge, Khammam.	Judge, Khammam.
17	I Addl. Junior Civil	II Addl. Junior Civil	III Addl. Junior Civil	Prl. Junior Civil Judge,
	Judge, Khammam.	Judge, Khammam.	Judge, Khammam.	Khammam.
18	II Addl. Junior Civil	III Addl. Junior Civil	I Addl. Junior Civil	Prl. Junior Civil Judge,
	Judge, Khammam.	Judge, Khammam.	Judge, Khammam.	Khammam.
19	III Addl. Junior Civil	II Addl. Junior Civil	I Addl. Junior Civil	Prl. Junior Civil Judge,
	Judge, Khammam.	Judge, Khammam.	Judge, Khammam.	Khammam.
20	Spl. JMFC, Pro.&	JMFC, Spl. Mobile Court,		
20		55 1.50		III Addl. Junior Civil
an Î	Excise cases,	Khammam.	Judge, Khammam.	Judge, Khammam.
0.1	Khammam.	0 1 11 1 1 1 1		
21	JMFC, Spl. Mobile	Spl. JMFC, Pro.& Excise	II Addl. Junior Civil	III Addl. Junior Civil
	Court, Khammam.	cases, Khammam.	Judge, Khammam.	Judge, Khammam.
22	Prl. Junior Civil Judge,	I Addl. Junior Civil Judge,	II Addl. Junior Civil	III Addl. Junior Civil
	Kothagudem.	Kothagudem	Judge, Kothagudem.	Judge, Kothagudem.
23	I Addl. Junior Civil	II Addl. Junior Civil	III Addl. Junior Civil	Prl. Junior Civil Judge,
	Judge, Kothagudem	Judge, Kothagudem.	Judge, Kothagudem.	Kothagudem.
24	II Addl. Junior Civil	III Addl. Junior Civil	I Addl. Junior Civil	
- 1	Judge, Kothagudem.	Judge, Kothagudem.		Prl. Junior Civil Judge,
25			Judge, Kothagudem	Kothagudem.
25	III Addl. Junior Civil	II Addl. Junior Civil	I Addl. Junior Civil	Prl. Junior Civil Judge,
00	Judge, Kothagudem.	Judge, Kothagudem.	Judge, Kothagudem	Kothagudem.
26	Prl. Junior Civil Judge,	Addl. Junior Civil Judge,	II Addl. Junior Civil	III Addl. Junior Civil
	Sathupally.	Sathupally.	Judge, Kothagudem (70	Judge, Kothagudem.
			Kmts).	(70 Kmts)
				Contd 03

Contd...03

		//03//		
27	Addl. Junior Civil Judge, Sathupally.	Prl. Junior Civil Judge, Sathupally.	II Addl. Junior Civil Judge, Kothagudem (70 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (70 Kmts)
28	Prl. Junior Civil Judge, Madhira	Addl. Junior Civil Judge, Madhira	JMFC, Spl. Mobile Court, Khammam (Train 45 Kmts; Bus-60 Kmts)	Spl. JMFC, Proh. & Excise Court, Khammam (Train 45 Kmts; Bus-60 Kmts)
29	Addl. Junior Civil Judge, Madhira	Prl. Junior Civil Judge, Madhira	JMFC, Spl. Mobile Court, Khammam (Train 45 Kmts; Bus-60 Kmts)	Spl. JMFC, Proh. & Excise Court, Khammam (Train 45 Kmts; Bus-60 Kmts)
30	Prl. Junior Civil Judge, Yellandu.	Addl. Junior Civil Judge, Yellandu	II Addl. Junior Civil Judge, Kothagudem (38 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (38 Kmts)
31	Addl. Junior Civil Judge, Yellandu	Prl. Junior Civil Judge, Yellandu.	II Addl. Junior Civil Judge, Kothagudem (38 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (38 Kmts)
32	Judicial Magistrate of I Class, Bhadrachalam.	Judl. Magistrate of First Class, Manuguru. (40 Kmts)	II Addl. Junior Civil Judge, Kothagudem (40 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (40 Kmts)
33	Judl. Magistrate of First Class, Manuguru.	Judicial Magistrate of I Class, Bhadrachalam. (40 Kmts)	II Addl. Junior Civil Judge, Kothagudem (60 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (60 Kmts)

Yours faithfully,

PRL. DISTRICT AND SESSIONS JUDGE, KHAMMAM. Lr.Dis. No. 562

Prl. District and Sessions Court, Mahabubnagar, dt. 14.11.2019.

From

Sri T.Raghuram, I Addl. District and Sessions Judge, FAC Prl. District and Sessions Judge, Mahabubnagar.

Sir,

To

The Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.

Sub:-ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges/ Senior Civil Judges/Junior Civil Judges - Making alternative in-charge arrangements during the period/training/transfers, revised information in the unit Mahabubnagar District – Submitted – Reg.

Ref:- High Court's Lr.ROC.No.1203/2009-B.SPL, Dt.06.11.2019.

Adverting to the above subject, I am submitting herewith the revised information in respect of all Courts for making alternative in-charge arrangements during the leave period/training/transfers in the unit of Mahabubnagar District in the prescribed proforma as directed by the Hon'ble High Court.

Yours faithfully,

FAC Prl. District and Sessions Judge,

Mahabubnagar.

Encl:-Proforma.

INFORMATION IN RESPECT ALL COURTS FOR MAKING ALTERNATE INCHARGE ARRANGEMENTS IN THE UNIT OF MAHABUBNAGAR DISTRICT

SL	DESIGNATION OF	FIRST NEAREST	SECOND NEAREST	THIRD NEAREST
No.	THE COURT	COURT TO THE COURT MENTIONED IN COLUMN NO.2	COURT TO THE COURT MENTIONED IN COLUMN NO.2	COURT TO THE COURT MENTIONED IN COLUMN NO.2
		WITH DISTANCE/PLACEOF FUNCTIONING WHERE EVER NECESSARY	WITH DISTANCE/PLACEOF FUNCTIONING WHERE EVER NECESSARY	WITH DISTANCE/PLACEOR FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Prl.District and Sessions Court, Mahabubnagar	I Addl.District and Sessions Court, Mahabubnagar (Local)	Spl.Sessions Court- cum-VII Addl.District Court, Mahabubnagar (Local)	Judge, Family Court- cum-Addl.District and Sessions Judge (Local)
2	I Addl.District and Sessions Court, Mahabubnagar	Spl.Sessions Court- cum-VII Addl.District Court, Mahabubnagar (Local)	Judge, Family Court- cum-Addl.District and Sessions Judge (Local)	Prl.District and Sessions Judge, Mahabubnagar (Local)
3	II Addl.District and Sessions Court,(FTC), Mahabubnagar	Judge, Family Court- cum-Addl.District and Sessions Judge (Local)	Spl.Sessions Court- cum-VII Addl.District Court, Mahabubnagar (Local)	I Addl.District and Sessions Court, Mahabubnagar (Local)
4	III Addl.District and Sessions Court, Gadwal	IX Addl. District and Sessions Judge's Court, Wanaparthy (50K.Ms)	Spl.Sessions Court- cum-VII Addl.District Court, Mahabubnagar (100 K.Ms)	Judge, Family Court- cum-Addl.District and Sessions Judge (100 K.Ms)
5	IV Addl.District and Sessions Court,(FTC), Nagarkurnool	IX Addl. District and Sessions Judge's Court, Wanaparthy (32 KMs)	II Addl.District and Sessions Court,(FTC), Mahabubnagar (35 K.Ms)	Spl.Sessions Court- cum-VII Addl.District Court, Mahabubnagar (35 K.Ms)
6	Spl.Sessions Court- cum-VII ADJ, MahabJubnagar (VACANT)	I Addl.District & Sessions Court, Mahabubnagar (Local)	Judge, Family Court- cum-Addl.District and Sessions Judge, Mahabubnagar (Local)	II Addl.District and Sessions Court,(FTC), Mahabubnagar (Local)
7	Judge, Family Court- cum-VIII Addl.Sessions Court, Mahabubnagar	Spl.Sessions Court- cum-VII Addl.District Court, Mahabubnagar (Local)	II Addl.District and Sessions Court,(FTC), Mahabubnagar (Local)	I Addl.District and Sessions Court, Mahabubnagar (Local)
8	IX Addl. District and Sessions Court, Wanaparthy	III Addl.District and Sessions Court, Gadwal (50KMs)	IV Addl.District and Sessions Court,(FTC), Nagarkurnool (60KMs)	Spl.Sessions Court- cum-VII Addl.District Court, Mahabubnagar (60KMs)
9	Spl. Sessions Court- cum- X Addl. District and Sessions Court, Mahabubnagar (Vacant)	Spl.Sessions Court- cum-VII Addl.District Court, Mahabubnagar (Local)	II Addl.District and Sessions Court,(FTC), Mahabubnagar (Local)	I Addl.District and Sessions Court, Mahabubnagar (Local)

10	Prl.Senior Civil	I Addl.SCJ's	Senior Civil Judge's	Senior Civil Judge's
	Judge's Court, Mahabubnagar	Court(FTC), Mahabubnagar (Local)	Court, Shadnagar (50K.Ms)	Court, Nagarkurnool (35 K.Ms)
11	Senior Civil Judge's Court, Gadwal.	Senior Civil Judge's Court, Wanaparthy (50 K.Ms)	Senior Civil Judge's Court, Narayanpet (60 Kms)	Senior Civil Judge's Court, Mahabubnagar (60Kms)
12	Senior Civil Judge's Court, Wanaparthy	Senior Civil Judge's Court, Gadwal (50KMs)	Senior Civil Judge's Court, Nagarkurnool (60KMs)	Senior Civil Judge's Court, Mahabubnagar (60Kms)
13	Senior Civil Judge's Court, Nagarkurnool	Senior Civil Judge's Court, Wanaparthy (50KMs)	Prl.Senior Civil Judge's Court, Mahabubnagar (60KMs)	I Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (60KMs)
14	Senior Civil Judge's Court, Narayanpet	Senior Civil Judge's Court, Mahabubnagar (60Kms)	Senior Civil Judge's Court, Gadwal (100 KMs)	Senior Civil Judge's Court, Wanaparthy (100 KMs)
15	Senior Civil Judge's Court, Shadnagar	Senior Civil Judge's Court, Mahabubnagar (50 Kms)	Senior Civil Judge's Court, Nagarkurnool (85 KMs)	I Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (50 KMs)
16	I Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (VACANT)	Prl.Senior Civil Judge's Court, Mahabubnagar (Local)	II Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (Local)	Senior Civil Judge's Court, Shadnagar (50K.Ms)
17	II Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (VACANT)	Prl.Senior Civil Judge's Court, Mahabubnagar (Local)	I Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar	Senior Civil Judge's Court, Shadnagar (50K.Ms)
18	Secretary-cum- Senior Civil Judge, DLSA, Mahabubnagar	Prl.Senior Civil Judge's Court, Mahabubnagar (Local)	I Addl.Senior Civil Judge's Court,(FTC) Mahabubnagar (Local)	II Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (Local)
19	Junior Civil Judge's Court, Achampet	Prl. Junior Civil Judge's Court, Kalwakurthy (45KMs)	Addl. Junior Civil Judge's Court, Kalwakurthy (45KMs)	Junior Civil Judge's Court, Nagarkurnool (37 KMs)
20	Junior Civil Judge's Court, Alampur	Junior Civil Judge's Court, Gadwal (55 KMs)	Junior Civil Judge's Court, Wanaparthy (75 KMs)	Junior Civil Judge's Court, Atmakur (100 KMs)
21	Junior Civil Judge's Court, Atmakur	Junior Civil Judge's Court, Wanaparthy (40KMs)	Junior Civil Judge's Court, Gadwal (45 KMs)	Junior Civil Judge's Court, Narayanpet (60 KMs)
22	Prl. Junior Civil Judge's Court, Gadwal	Addl. Junior Civil Judge's Court, Gadwal (Local)	Junior Civil Judge's Court, Atmakur (40KMs)	Junior Civil Judge's Court, Wanaparthy (50KMs)
23	Addl. Junior Civil Judge's Court, Gadwal	Prl. Junior Civil Judge's Court, Gadwal (Local)	Junior Civil Judge's Court, Atmakur (40KMs)	Junior Civil Judge's Court, Wanaparthy (50KMs)
24	Junior Civil Judge's Court, Jadcherla	Junior Civil Judge's Court, Mahabubnagar (20KMs)	Judicial Magistrate of First Class,Spl. Mobile Court, Mahabubnagar (20 KMs)	Junior Civil Judge's Court, Shadnagar (30KMs)

25	Prl. Junior Civil	Addl. Junior Civil	Junior Civil Judge's	Junior Civil Judge's
2.3	Judge's Court, Kalwakurthy	Judge's Court, Kalwakurthy	Court, Achampet (45KMs)	Court, Nagarkurnool (35KMs)
		(Local)		
26	Addl. Junior Civil Judge's Court, Kalwakurthy	Prl. Junior Civil Judge's Court, Kalwakurthy (Local)	Junior Civil Judge's Court, Achampet (45KMs)	Junior Civil Judge's Court, Nagarkurnool (35KMs)
27	Junior Civil Judge's Court, Kondangal	Junior Civil Judge's Court, Narayanpet (60KMs)	Spl.JMFC (Pro.& Excise) Court, Mahabubnagar (60KMs)	Spl. Mobile Court, Mahabubnagar (60KMs)
28	Junior Civil Judge's Court, Kollapur	Junior Civil Judge's Court, Nagarkurnool (45KMs)	Judicial Magistrate of First Class, Mobile Court, Nagarkurnool (45KMs)	Junior Civil Judge's Court, Wanaparthy (50KMs)
29	Junior Civil Judge's Court, Nagarkurnool	JMFC, Spl. Mobile Court, Nagarkurnool (Local)	Junior Civil Judge's Court, Achampet (45KMs)	Junior Civil Judge's Court, Kalwakurthy (40 KMs)
30	Junior Civil Judge's Court, Narayanpet	Junior Civil Judge's Court, Kodangal (60KMs)	Spl.JMFC (Pro.& Excise) Court,Mahabubnagar (60KMs)	Junior Civil Judge's Court, Narayanpet (60KMs)
31	Junior Civil Judge's Court, Mahabubnagar	Spl.JMFC (Pro.& Excise) Court,Mahabubnagar (Local)	JMFC, Spl. Mobile Court, Mahabubnagar (Local)	Junior Civil Judge's Court, Jadcherla (20KMs)
32	Prl. Junior Civil Judge's Court, Shadnagar	Addl. Junior Civil Judge's Court, Shadnagar (Local)	Junior Civil Judge's Court, Jadcherla (30KMs)	Junior Civil Judge's Court, Mahabubnagar (50KMs)
33	Addl. Junior Civil Judge's Court, Shadnagar	Prl. Junior Civil Judge's Court, Shadnagar (Local)	Junior Civil Judge's Court, Jadcherla (30KMs)	Junior Civil Judge's Court, Mahabubnagar (50KMs)
34	Junior Civil Judge's Court, Wanaparthy	Junior Civil Judge's Court, Atmakur (40KMs)	Junior Civil Judge's Court, Kollapur (50 KMs)	Junior Civil Judge's Court, Gadwal (75 KMs)
35	JMFC Spl.Mobile Court,Mahabubnagar	Spl.JMFC (Pro.& Excise) Court,Mahabubnagar (Local)	Junior Civil Judge's Court, Mahabubnagar (Local)	Junior Civil Judge's Court, Jadcherla (20KMs)
36	Spl.JMFC (Pro.& Excise) Court,Mahabubnagar	JMFC- Spl.Mobile Court,Mahabubnagar (Local)	Junior Civil Judge's Court, Mahabubnagar (Local)	Junior Civil Judge's Court, Jadcherla (20KMs)
37	Spl.JCJ-cum-Judicial Magistrate of First Class.,Mobile Court,Nagarkurnool	Junior Civil Judge's Court,Nagarkurnool (Local)	Junior Civil Judge's Court, Achampet (45KMs)	Junior Civil Judge's Court, Kalwakurthy (40 KMs)

Prl. Districtaire Sessions Judgee Mahalalbhaga Gar

PRL. DISTRICT AND SESSIONS COURT: MEDAK AT SANGAREDDY

Dis. No. 5074/Admn./2019

Dated. 07 - 11 - 2019

From: Sri B.Papi Reddy, I Addl. Dist & Sessions Judge, FAC. Prl. Dist.& Sessions Judge Medak at Sangareddy.

To, The Registrar (Vigilance), Hon'ble High Court for the State of Telangana, Hyderabad – 500 066.

Sir,

Sub: ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Making alternative incharge arrangements during the leave period / training / transfers, revised information called for in view of implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial Service Rules – Information Called for - Submitted – Regarding.

Ref: Hon'ble High Court, Hyderabad ROC.No.1203/2009-B.Spl, Dated.06-11-2019.

* * * *

With reference to the subject, I am submitting herewith the information pertaining to the alternative Incharge Arrangements of Medak District for District and Sessions Judges / Senior Civil Judges / Junior Civil Judges Making alternative incharge arrangements during the leave period / training / transfers, for implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial Service Rules as below;

SI. No.	Designation of the Court	First Nearest Court to the Court mentioned in Column No.2 with Distance / place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with Distance / place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column No.2 with Distance / place of functioning where ever necessary
1	2	3	4	5
1	Prl. District & Sessions Court, Sangareddy	I Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	VII Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs
2	I Addl. District & Sessions Court, Sangareddy	Prl. District & Sessions Court, Sangareddy (0 KM) as Local Hqrs	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	VII Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs

533

3	II Addl. District & Sessions Court, Sangareddy	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	VII Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	I Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs
4	IV Addl. District & Sessions Court(FTC),Siddipet	VI Addl. District and Sessions Court, Siddipet (0 KM) as Local Hqrs	VIII Addl. District and Sessions Court, Medak (59 Kms.)	II Addl. District & Sessions Court, Sangareddy (136 Kms)
5	S.C/S.T. cum V Addl. District & Sessions, Sangareddy	VII Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	I Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	Prl. District & Sessions Court, Sangareddy (0 KM) as Local Hqrs
6	VI Addl. District & Sessions Court, Siddipet	IV Addl. District & Sessions Court(FTC),Siddipet (0 KM) as Local Hqrs	VIII Addl. District and Sessions Court, Medak (59 Kms.)	VII Addl. District and Sessions Court, Sangareddy (136 Kms)
7	VII Addl. District & Sessions Court- Cum- Family Court, Sangareddy	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	I Addl. District and Sessions Court, Srd (0 KM) as Local Hqrs	Prl. District & Sessions Court, Sangareddy (0 KM) as Local Hqrs
6	VIII Addl. District & Sessions Court , Medak	VI Addl. District and Sessions Court, Siddipet (59 KMs)	IV Addl. District & Sessions Court(FTC), Siddipet (59 Kms)	VII Addl. District and Sessions Court, Sangareddy (75 Kms)
9	IX Addl. Dist & Sessions Court, Sangareddy	I Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	Prl. District & Sessions Court, Sangareddy (0 KM) as Local Hqrs
	SENIOR CIVIL JUDGES CO	OURTS		
10	Senior Civil Judge's Court, Sangareddy	Senior Civil Judge's Court, Zaheerabad (60 Kms)	Senior Civil Judge's Court, Medak (75 Kms)	Secretary, Dist. Legal Services Authority, Sangareddy (0 KM) as Local Hqrs
11	Senior Civil Judge's Court, Medak	Senior Civil Judge's Court, Siddipet (59 Kms)	Senior Civil Judge's Court, Sangareddy (75 Kms)	Secretary, Dist. Legal Services Authority, Sangareddy (75 Kms)
12	Senior Civil Judge's Court, Siddipet	Senior Civil Judge's Court, Medak (59 Kms)	Senior Civil Judge's Court, Sangareddy (136 Kms)	Secretary, Dist. Legal Services Authority, Sangareddy (136 Kms)

13	Senior Civil Judge's Court, Zaheerabad	Senior Civil Judge's Court, Sangareddy (60 Kms)		Secretary, Dist. Legal Services Authority, Sangareddy (60 Kms)
14	Secretary, Dist. Legal Services Authority, Sangareddy	Senior Civil Judge's Court, Sangareddy (0 KM) as Local Hqrs	Senior Civil Judge's Court, Zaheerabad (60 Kms)	Senior Civil Judge's Court, Medak (75 Kms)
	JUNIOR CIVIL JUDGE'S	COURTS		
15	Prl. Junior Civil Judge's Court, Sangareddy	Addl. Junior Civil Judge, Sangareddy (0 KM) as Local Hqrs	JFCM, Special Mobile Court, Sangareddy (0 KM) as Local Hqrs	JFCM, Excise Court, Sangareddy (0 KM) as Local Hqrs
16	Addl. Junior Civil Judge, Sangareddy	JFCM, Special Mobile Court, Sangareddy (0 KM) as Local Hqrs	JFCM, Excise Court, Sangareddy (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Sangareddy (0 KM) as Local Hqrs
17	JFCM, Excise Court, Sangareddy	JFCM, Special Mobile Court, Sangareddy (0 KM) as Local Hqrs	Addl. Junior Civil Judge, Sangareddy (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Sangareddy (0 KM) as Local Hqrs
18	JFCM, Special Mobile Court, Sangareddy	JFCM, Excise Court, Sangareddy (0 KM) as Local Hqrs	Addl. Junior Civil Judge, Sangareddy (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Sangareddy (0 KM) as Local Hqrs
19	Junior Civil Judge's Court, Dubbak	Prl. Junior Civil Judge's Court, Siddipet (25 Kms)	Addl. Junior Civil Judge's Court, Siddipet (25 Kms)	Junior Civil Judge's Court, Gajwel (46 Kms)
20	Principal Junior Civil Judge's Court, Gajwel	Addl. Junior Civil Judge's Court, Gajwel (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Siddipet (52 Kms)	Addl. Junior Civil Judge's Court, Siddipet (52 Kms)
21	Addl. Junior Civil Judge's Court, Gajwel	Principal Junior Civil Judge's Court, Gajwel (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Siddipet (52 Kms)	Addl. Junior Civil Judge's Court, Siddipet (52 Kms)
22	Junior Civil Judge's Court, Jogipet	Junior Civil Judge's Court, Narsapur (40 KMs)	Addl. Junior Civil Judge, Sangareddy (30 Kms)	Prl. Junior Civil Judge, Sangareddy (30 Kms)
23	Junior Civil Judge's Court, Medak	JFCM, Special Mobile Court, Medak. (0 KM) as LocalHqrs	Junior Civil Judge's Court, Narsapur (44 Kms)	Junior Civil Judge's Court, Jogipet (45 Kms)
	Junior Civil Judge's Court, Narsapur	Junior Civil Judge's Court, Jogipet (45 Kms)	Junior Civil Judge's Court, Medak (44 Kms)	Prl. Junior Civil Judge, Sangareddy (28 Kms)

25	Junior Civil Judge's Court, Narayankhed	Junior Civil Judge's Court, Zaheerabad (53 Kms)	Junior Civil Judge's Court, Jogipet (47 Kms)	Addl. Junior Civil Judge, Sangareddy (98 Kms)
26	Prl. Junior Civil Judge's Court, Siddipet	Addl. Junior Civil Judge's Court, Siddipet (0 KM) as Local Hqrs	Junior Civil Judge's Court, Dubbak (25 Kms)	Principal Junior Civil Judge's Court, Gajwel (52 Kms)
27	Addl. Junior Civil Judge's Court, Siddipet	Prl. Junior Civil Judge's Court, Siddipet (0 KM) as Local Hqrs	Junior Civil Judge's Court, Dubbak (25 Kms)	Additional Junior Civil Judge's Court, Gajwel (52 Kms)
28	Junior Civil Judge's Court, Zaheerabad	Junior Civil Judge's Court, Narayankhed (53 Kms)	Addl. Junior Civil Judge, Sangareddy (60 Kms)	JFCM, Special Mobile Court, Sangareddy (60 Kms)
29	JFCM, Special Mobile Court, Medak.	Junior Civil Judge's Court, Medak (0 KM) as Local Hqrs	Junior Civil Judge's Court, Narsapur (44 Kms)	Junior Civil Judge's Court, Jogipet (45 Kms)

This is for favour of information.

Yours faithfully,

FAC.Prl. Dist. and Sessions Judge, Medak at Sangareddy.

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE: NALGONDA.

From: Sri M.V.Ramesh, Principal District Judge, Nalgonda

Nalgonda

To
The Registrar (Vigilance),
High Court for the State of Telangana (Vigilance)
Hyderabad.

Letter Dis.No. 7609 /2019/A1, dated: 14.11.2019.

Sir,

Sub: ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges – Making alternative incharge arrangements during the leave period/ training/ transfers – Information submitted - Reg.

Ref: Hon'ble High Court ROC.No. 1203/2009-B.SPL., dated 06.11.2019

With reference to the subject cited above, I am submitting herewith the following information in respect of all the Courts in the cadre of District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges in the table given below for making incharge arrangements in Nalgonda District Unit.

Third Nearest Nearest of First Nearest Court Second Designation **S1**. to the Court the to to the Court Court No. Court mentioned Court mentioned in the Court in Column No.2 mentioned in Column No.2 with Column No.2 distance/ with distance/ place of of with distance/ place functioning where place functioning ever necessary functioning ever where where ever necessary necessary Judge 'for Special Family Judge, I Addl. District & Prl.District and 1. trial of cases under Court, Nalgonda Sessions Judge, Sessions Judge, SCs/STs (POA)Act, Nalgonda Nalgonda Nalgonda III Addl. District & Special Judge for Judge, Family Court, I Addl.District and 2. Judge Sessions trial of cases under Nalgonda Sessions FTC), Nalgonda SCs/STs(POA)Act, Judge, Nalgonda Nalgonda Judge Family Special Judge, II Addl. District I Addl. District & 3. trial of casesunder Court, Nalgonda Sessions Judge, and Sessions SCs/STs(POA)Act, Nalgonda Judge,Suryapet Nalgonda Judge Family Special Judge, IV Addl. District & III Addl. District 4. trial of cases under Sessions Judge (II Fast | Court, Nalgonda and Sessions SCs/STs(POA)Act, Track Court), Judge (I FTC), Nalgonda Nalgonda Nalgonda Judge Special Family Judge, IV Addl.District III Addl. District & 5. trial of cases under Court, Nalgonda Sessions Judge (I and Sessions SCs/STs(POA)Act, FTC), Nalgonda Judge(II Fast Track Nalgonda Court), Nalgonda IV Addl. District & Judge, Family Court, Special Judge V Addl.District and 6. Judge trial of cases under Sessions Nalgonda Sessions Judge(III SCs /STs(POA)Act, (IIFTC), Nalgonda Fast Track Nalgonda Court), Bhongir; III Addl. District 8, I Addl. District & Judge, Family Court, Special Judge for 7. Judge (I)Judge, Sessions Nalgonda Sessions trial of cases under FTC), Nalgonda Nalgonda SCs/STs(POA)Act,

25 203/209

	Judge, I dillily	I Madi. District	III Maar. Broater	IV Addl. District & Sessions Judge (I)
8.	Court	000010110	DC3310110 O at at 8	FTC), Nalgonda
		Maisona	1 10/, 11008	Special Judge for
9.	VIII Addl.District	I I I I I I I I I I I I I I I I I I I	oudgo, I dilli	trial of cases under
	alla boobsesses	OCOOIOIIO O SI SIO-)	Court, Nalgonda 42 KMs.	SCs/STs(POA)Act,
	Judge,Miryalguda	Naigonda	42 KMs.	Nalgonda
		42 KMs		42 KMs.
			L. J. Fomily	Special Judge for
10.	Spl. Sessions	I Haar. Die	Judge, Family	trial of cases under
	Judge For fast	Sessions Judge,	Court, Nalgonda	SCs/STs(POA)Act,
	tracking the cases	Nalgonda		Nalgonda
	relating to		*	Naigorida
	atrocities against			
	women,Nalgonda		Senior Civil Judge,	Senior Civil Judge,
11.	Senior Civil	Senior Civil		Bhongir
	Judge,Nalgonda	Judge,Miryalguda	Suryapet 50 KMs	70 KMs.
		42 KMs	Senior Civil Judge,	Senior Civil Judge,
12.	Senior Civil	Senior Civil Judge,	Nalgonda	Suryapet
	Judge,Miryalguda	Huzurnagar	42 KMs	66 KMs
		36 KMs	72 KW3	
	. ~! !!	Senior Civil	Senior Civil Judge,	Senior Civil Judge,
13.	Senior Civil		Survapet	Miryalguda
	Judge,Bhongir	Judge,Nalgonda 70 KMs	92 KMS	112 KMs
40		Senior Civil Judge,	Senior Civil Judge,	Senior Civil Judge,
14.	Senior Civil	100000000000000000000000000000000000000	Suryapet	Nalgonda
	Judge,Huzurnagar	Miryalguda 36 KMs	57 KMs	78 KMs
	0: 1	Senior Civil Judge,	Senior Civil Judge,	Senior Civil Judge,
15.	Senior Civil	Nalgonda	Miryalguda	Huzurnagar
	Judge,Suryapet	50 KMs	1.122 J B	57 KMs
1.0	O DI SA	Senior Civil Judge,	Senior Civil Judge,	Senior Civil Judge,
16.	Secretary, DLSA,	Nalgonda Nalgonda	Miryalguda	Suryapet
	Nalgonda	Margorida	42 KMs	50 KMs
1 /7	Junior Civil Judge,	Spl. JMFC, Excise	Junior Civil Judge,	Prl. Junior Civil
17.	Nalgonda	Court, Nalgonda	Nakrekal	Judge, Miryalguda
	Ivalgorida	3	25 KMs	42 KMs
18.	JMFC, Special	Spl. JMFC, Excise	Junior Civil Judge	, I Addl. Junior Civil
10.	Mobile	Court,Nalgonda	Nakrekal.	Judge,Miryalguda
	Court,Nalgonda		25 KMs	42 KMs
19.		Junior Civil	Junior Civil Judge	, II Addl. Junior Civil
r in	Court,Nalgonda	Judge,Nalgonda	Nakrekal	Judge, Miryalguda 42 KMs
			25 KMs	
20.	. Junior Civil Judge,	Spl. JMFC, Excise	Prl. Junior Civi	Judge, Ramannapet
	Nakrekal	Court, Nalgonda	Judge, Suryapet	55 KMs
		25 KMs	25 KMs	
21		Prl. Junior Civil Judge	, Junior Civil Judge Nakrelal	Judge, Kodad
	Judge,Thungathurt	Suryapet	65 KMs	85 KMs
	hy	40 KMs	Junior Civil Judge,	
22	Prl.Junior Civil	Addl. Junior Civil	Huzurnagar 12KM	Tidai.
	Judge,Kodad	Judge, Kodad	TIMBUTTUSCH TEISHT	45 KMs
		Prl.Junior Civil	II Addl. Junior Civ	
23	Junior Civil	PILOUIIIOI CIVII		Court, Suryapet
		Index Voded	Lliidge Mirvalguda	Court, Darjapes
	Judge,Huzurnagar	Judge,Kodad	Judge, Miryalguda 36 KMs	57 KMs
	Judge,Huzurnagar	12 KMs	36 KMs	57 KMs
24	Judge,Huzurnagar Prl.Junior Civil	12 KMs II Addl. Junior Civil	36 KMs Junior Civil Judge	57 KMs
24	Judge,Huzurnagar	12 KMs	36 KMs	57 KMs e, Junior Civi Judge,Huzurnagar 36 KMs
	Judge,Huzurnagar Prl.Junior Civil Judge,Miryalguda	12 KMs II Addl. Junior Civil Judge,Miryalguda	36 KMs Junior Civil Judge Nidamanoor	57 KMs e, Junior Civi Judge,Huzurnagar 36 KMs e, Junior Civi
24	Judge,Huzurnagar Prl.Junior Civil Judge,Miryalguda I Addl.Junior Civil	II Addl. Junior Civil Judge,Miryalguda	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor	57 KMs e, Junior Civi Judge,Huzurnagar 36 KMs e, Junior Civi Judge,Huzurnagar
25	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda	12 KMs II Addl. Junior Civil Judge,Miryalguda II Addl. Junior Civil Judge,Miryalguda	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge	57 KMs e, Junior Civilization C
	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil	II Addl. Junior Civil Judge,Miryalguda II Addl. Junior Civil Judge,Miryalguda Addl. Junior Civil	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor	57 KMs e, Junior Civilization C
25	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond	II Addl. Junior Civil Judge,Miryalguda II Addl. Junior Civil Judge,Miryalguda Addl. Junior Civil	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge Judge,Nidamanoor 60 KMs	57 KMs e, Junior Civilization C
25	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond a	12 KMs II Addl. Junior Civil Judge,Miryalguda II Addl. Junior Civil Judge,Miryalguda Addl. Junior Civil Judge, Devarakonda	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge Judge,Nidamanoor 60 KMs	57 KMs e, Junior Civil Judge, Huzurnagar 36 KMs e, Junior Civil Judge, Huzurnagar vil Spl. JMFC, Excisil Court, Nalgonda 60 KMs vil Junior Civil Judge
25	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond a Addl. Junior Civil	12 KMs II Addl. Junior Civil Judge, Miryalguda II Addl. Junior Civil Judge, Miryalguda Addl. Junior Civil Judge, Devarakonda Prl. Junior Civil Judge	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge Judge,Nidamanoor 60 KMs	57 KMs e, Junior Civi Judge,Huzurnagar 36 KMs e, Junior Civi Judge,Huzurnagar vil Spl. JMFC, Excis Court, Nalgonda 60 KMs vil Junior Civil Judge Nalgonda
25	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond a Addl. Junior Civil Judge,	12 KMs II Addl. Junior Civil Judge,Miryalguda II Addl. Junior Civil Judge,Miryalguda Addl. Junior Civil Judge, Devarakonda	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge Nidamanoor Judge,Nidamanoor 60 KMs ge, Prl. Junior Civil	57 KMs e, Junior Civil Judge, Huzurnagar 36 KMs e, Junior Civil Judge, Huzurnagar vil Spl. JMFC, Excisil Court, Nalgonda 60 KMs vil Junior Civil Judge
25	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond a Addl. Junior Civil	12 KMs II Addl. Junior Civil Judge, Miryalguda II Addl. Junior Civil Judge, Miryalguda Addl. Junior Civil Judge, Devarakonda Prl. Junior Civil Judge	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge Nidamanoor Go KMs Judge, Nidamanoor Go KMs Judge, Bhongir	57 KMs e, Junior Civil Judge, Huzurnagar 36 KMs e, Junior Civil Judge, Huzurnagar vil Spl. JMFC, Excist Court, Nalgonda 60 KMs vil Junior Civil Judge, Nalgonda
25	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond a Addl. Junior Civil Judge,	12 KMs II Addl. Junior Civil Judge, Miryalguda II Addl. Junior Civil Judge, Miryalguda Addl. Junior Civil Judge, Devarakonda Prl. Junior Civil Judge	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge,Nidamanoor 60 KMs Judge,Nidamanoor 60 KMs Judge, Bhongir 35 KMs	57 KMs e, Junior Civil Judge, Huzurnagar 36 KMs e, Junior Civil Judge, Huzurnagar vil Spl. JMFC, Excist Court, Nalgonda 60 KMs vil Junior Civil Judge Nalgonda 35 KMs
25 26 27	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond a Addl. Junior Civil Judge, Ramannapet	II Addl. Junior Civil Judge,Miryalguda II Addl. Junior Civil Judge,Miryalguda Addl. Junior Civil Judge, Devarakonda Prl. Junior Civil Judg Ramannapet	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge Nidamanoor Go KMs Judge, Nidamanoor Go KMs Judge, Bhongir	57 KMs e, Junior Civil Judge, Huzurnagar 36 KMs e, Junior Civil Judge, Huzurnagar vil Spl. JMFC, Excist Court, Nalgonda 60 KMs vil Junior Civil Judge Nalgonda 35 KMs
25	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond a Addl. Junior Civil Judge, Ramannapet Prl. Junior Civil	12 KMs II Addl. Junior Civil Judge, Miryalguda II Addl. Junior Civil Judge, Miryalguda Addl. Junior Civil Judge, Devarakonda Prl. Junior Civil Judg Ramannapet Addl. Junior Civil	Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge,Nidamanoor 60 KMs Tee, Prl. Junior Civil Judge, Bhongir 35 KMs Junior Civil Judge Alair	e, Junior Civing Judge, Huzurnagar 36 KMs e, Junior Civing Judge, Huzurnagar vil Spl. JMFC, Excisor Court, Nalgonda 60 KMs vil Junior Civil Judge Nalgonda 35 KMs ge, Addl. Junior Civing Judge, Ramannaper Species (See Vil Judge
25 26 27	Judge, Huzurnagar Prl. Junior Civil Judge, Miryalguda I Addl. Junior Civil Judge, Miryalguda Prl. Junior Civil Judge, Deverakond a Addl. Junior Civil Judge, Ramannapet	II Addl. Junior Civil Judge,Miryalguda II Addl. Junior Civil Judge,Miryalguda Addl. Junior Civil Judge, Devarakonda Prl. Junior Civil Judg Ramannapet	36 KMs Junior Civil Judge Nidamanoor 22 KMs Junior Civil Judge Nidamanoor Junior Civil Judge,Nidamanoor 60 KMs judge,Nidamanoor 60 KMs judge, Bhongir 35 KMs Junior Civil Judge Junior Civil Judge	57 KMs e, Junior Civil Judge, Huzurnagar 36 KMs e, Junior Civil Judge, Huzurnagar vil Spl. JMFC, Excist Court, Nalgonda 60 KMs vil Junior Civil Judge Nalgonda 35 KMs

			1.55	7 . 0:-:1
29		Bhongir	Alair 25 KMs	Addl. Junior Civil Judge, Ramannapet 35 KMs Addl. Junior Civil
30	Junior Civil Judge,Nidamanoor	II Addl. Junior Civil Judge, Miryalguda / Prl.Junior Civil Judge, Miryalguda / I Addl. Junior Civil Judge, Miryalguda 22 KMs	Junior Civil Judge, Nalgonda 42 KMs	Judge, Deverakonda 60 KMs
31	Prl. Junior Civil Judge,Suryapet	Addl. Junior Civil Judge, Suryapet	Junior Civil Judge, Nakrekal 25 KMs	Judge, Kodad 45 KMs
32	Junior Civil Judge,Alair	Prl. Junior Civil Judge, Bhongir 25 KMs	Addl. Junior Civil Judge, Ramannapet 60 KMs	Junior Civil Judge, Nalgonda 95 KMs
33	Addl.Junior Civil Judge,Kodad	Prl.Junior Civil Judge,Kodad	Junior Civil Judge, Huzurnagar 12KMs	Judge, Suryapet 45 KMs
34	Addl.Junior Civil Judge,Devarakonda	Prl. Junior Civil Judge, Devarakonda	Junior Civil Judge, Nidamanoor 60 KMs	Spl. JMFC, Excise Court,Nalgonda 60 KMs
35	II Addl.Junior Civil Judge, Miryalaguda	I Addl. Junior Civil Judge, Miryalguda	Junior Civil Judge Nidamanoor 22 KMs	Huzurnagar 36 KMs.
36	Addl.Junior Civil Judge, Suryapet	Prl. Junior Civil Judge Suryapet	, Junior Civil Judge Nakrekal 25 KMs	, Prl. Junior Civil Judge, Kdoad 45 KMs
37	Prl.Junior Civil Judge,Ramannapet	Addl. Junior Civil Judge, Ramannapet	Prl. Junior Civi Judge, Bhongir 35 KMs	l Junior Civil Judge, Nalgonda 35 KMs

urs faithfully,

PRINCIPAL DISTRICT JUDGE, NALGONDA.





OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE::NIZAMABAD

Lr. Dis. No. 6456 12019,

Dated: 14 -11-2019.

From
P. Sree Sudha, B.Com.,M.L.,
Principal District & Sessions Judge,
Nizamabad.

To
The Registrar General,
High Court for the State of Telangana at Hyderabad.

Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGMENTS — District and Sessions Judges / Senior Civil Judges / Junior Civil Judges in the Unit of District Judge, Nizamabad — Making alternative in-charge arrangements during the leave period / Trainings / Transfers, revised information called for in view of implementation of Rule 2 (r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules — Submitted — Reg.

Ref:- Hon'ble High Court's Lr. ROC.No.1203/2009-B.Spl., Dt: 06.11.2019.

Adverting to the subject and reference, I am to submit herewith the information in respect of all Courts in the Unit of District Judge, Nizamabad, in the prescribed proforma enclosed, as required under reference cited.

Yours faithfully,

Principal District & Sessions Judge,
Nizamabad.

Enclosures:- (03) sheets.

PROFORMA

SL NO	- 8	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHER EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHER EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHER EVER NECESSARY
1 (1)	(2)	(3)	(4)	(5) Judge, Family Court-
1.		Prl. District & Sessions Judge, Nizamabad.	I Additional District and Sessions Judge, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad (Local)	cum-Additional District Judge, Nizamabad (Local)
2		I Addl. District & Sessions Judge, Nizamabad.	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum- VIII Addl. Dist. Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)	Judge, Family Court- cum-Additional District Judge, Nizamabad (Local)
3	3.	II Addl. District & Sessions Judge (FTC), Nizamabad.	I Additional District and Sessions Judge, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad. (Local)	Judge, Family Court- cum-Additional District Judge, Nizamabad (Local)
2	4.	VII Addl. District & Sessions Judge, Bodhan.	Judge, Family Court- cum-Additional District Judge, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)
	5.	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. & Sessions Judge, Nizamabad.	Sessions Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)	Judge, Family Court- cum-Additional District Judge, Nizamabad (Local)
	6.	IX Addl. Dist. & Sessions Judge, Kamareddy	I Addl. District & Sessions Judge, Nizamabad. (Local)	Judge, Family Court- cum-Additional District Judge, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum- VIII Addl. Dist. Judge, Nizamabad. (Local)
	7.	Judge, Family Court Nizamabad	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum- VIII Addl. Dist. Judge, Nizamabad. (Local)	Sessions Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)
	8.	Spl. Sessions Judge for fast tracking the case relating to Atrocitie against Women a Nizamabad	s Nizamabad (Local)		II Addl. District & Sessions Judge II (FTC), Nizamabad. (Local)

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY
(1)	(2)	(3)	(4)	(5)
9.	Senior Civil Judge, Nizamabad.	Senior Civil Judge, Bodhan (30 Kms.)	Addl. Sr. Civil Judge (FTC), Nizamabad at Armoor (25 Kms).	Senior Civil Judge, Kamareddy (56 Kms)
10.	Senior Civil Judge, Bodhan.	Senior Civil Judge, Nizamabad (30 Kms.)	Addl. Senior Civil Judge (FTC), Nizamabad at Armoor (55 Kms.)	Senior Civil Judge, Kamareddy (86 Kms)
11.	Senior Civil Judge, Kamareddy.	Senior Civil Judge, Nizamabad (56 kms.)	Addl. Senior Civil Judge (FTC), Nizamabad at Armoor (70 kms.)	Senior Civil Judge, Bodhan (86 Kms)
12.	Addl. Senior Civil Judge (FTC), Nizamabad at Armoor.	Senior Civil Judge, Nizamabad (25 Kms.)	Senior Civil Judge, Bodhan (56 Kms.)	Senior Civil Judge, Kamareddy (70 Kms)
13.	Prl. Junior Civil Judge, Nizamabad.	I Addl. Junior Civil Judge, Nizamabad (Local)	II Addl. Junior Civil Judge, Nizamabad. (Local)	J.F.C.M., Spl. Mobile, Nizamabad. (Local)
14.	I Addl. Junior Civil Judge, Nizamabad.	Prl. Junior Civil Judge, Nizamabad. (Local)	II Addl. Junior Civil Judge, Nizamabad. (Local)	J.F.C.M., Spl. Mobile, Nizamabad. (Local)
15.	II Addl. Junior Civil Judge, Nizamabad.	I Addl. Junior Civil Judge, Nizamabad. (Local)	J.F.C.M., Spl. Mobile, Nizamabad. (Local)	Spl. J.F.C.M. for Proh. & Excise, Nizamabad. (Local)
16.	J.F.C.M., Spl. Mobile, Nizamabad.	Spl. J.F.C.M. for Proh. & Excise, Nizamabad (Local)	II Addl. Junior Civil Judge, Nizamabad. (Local)	I Addl. Junior Civil Judge, Nizamabad. (Local) (25 Kms)
17.	Spl. J.F.C.M. for Proh. & Excise, Nizamabad (Local)	J.F.C.M., Spl. Mobile, Nizamabad (Local)	I Addl. Junior Civil Judge, Nizamabad. (Local)	II Addl. Junior Civil Judge, Nizamabad. (Local) (25 Kms)
18.	Prl. Junior Civil Judge Armoor.	Addl. Junior Civil Judge, Armoor. (Local)	J.F.C.M., Spl. Mobile, Nizamabad. (25 Kms.)	I Addl. Junior Civil Judge, Nizamabad (25 Kms)
19.	Addl. Junior Civil Judge Armoor.	Prl. Junior Civil Judge, Armoor (Local)	Spl. J.F.C.M., for Proh. & Excise, Nizamabad. (25 Kms.)	Judge, Nizamabad (25 Kms)
20.	Prl. Junior Civil Judge Kamareddy.	, Addl. Jr. Civil Judge- cum- Spl. J.F.C.M. (Mobile), Kamareddy (Local)	Yellareddy. (42 Kms.)	Junior Civil Judge, Banswada (72) Kms

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY
(1)	(2)	(3)	(4)	(5)
21.	Addl. Jr. Civil Judge-cum- Spl. J.F.C.M. (Mobile), Kamareddy.	Prl. Junior Civil Judge, Kamareddy. (Local)	Junior Civil Judge, Yellareddy. (42 Kms.)	Junior Civil Judge, Banswada (72) Kms
22.	Junior Civil Judge, Yellareddy.	Junior Civil Judge, Banswada. (30 Kms.)	Addl. Jr. Civil Judge- cum- Spl. J.F.C.M. (Mobile), Kamareddy. (42 Kms.)	Junior Civil Judge, Bichkunda (55 kms.)
23.	Junior Civil Judge, Banswada.	Junior Civil Judge, Bichkunda (25 kms.)	Junior Civil Judge, Yellareddy. (30 Kms.)	Addl. Junior Civil Judge, Bodhan (55 Kms.)
24.	Junior Civil Judge, Bichkunda.	Junior Civil Judge, Banswada (25 Kms.)	Addl. Junior Civil Judge, Bodhan (56 Kms.)	Junior Civil Judge, Yellareddy. (30 Kms.)
25.	Prl. Junior Civil Judge, Bodhan.	Addl. Junior Civil Judge, Bodhan (Local)	Spl. J.F.C.M. for Proh. & Excise, Nizamabad (30 kms.)	J.F.C.M. Spl. Mobile, Nizamabad (30 kms.)
26.	Addl. Junior Civil Judge, Bodhan	Prl. Junior Civil Judge, Bodhan (Local)	J.F.C.M. Spl. Mobile, Nizamabad (30 kms.)	Spl. J.F.C.M. for Proh. & Excise, Nizamabad (30 kms.)

Principal District and Sessions Judge,
Nizamabad.

PRL. DISTRICT AND SESSIONS COURT RANGA REDDY DISTRICT

Lr.Dis.No.

7271

/ADMN /2019

Dated -11-2019

From:

Smt. Renuka Yara, Prl. District & Sessions Judge, Ranga Reddy District.

Sir,

То

The Registrar Vigilance, Hon'ble High Court For the State of Telangan

At Hyderabad.

1 8 NOV 2019

Sub:- ALTERNATIVE INCHARGE ARRAGEMENTS – District and Sessions Judges/ Senior Civil Judges / Junior Civil Judges – Making alternative arrangements during the leave period / training / transfers, revised information Called for – In view of implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules – Submitted – Regarding.

Ref: - 1) High Courts Circular ROC.No. 1203/2009-B.Spl,. Dated 14.10.2019.

- 2) High Courts Circular ROC.No. 3026/2017-C1., Dated 01.11.2019.
- 3) High Courts Circular ROC.No. 1203/2009-B.Spl,. Dated 06.11.2019.

Adverting to the above subject vide reference 3rd cited, I am submitting herewith the revised alternative incharge arrangements during the leave period / training / transfer of Judicial officers in the Unit of District Judge, Rangareddy district for favour of kind approval.

Yours faithfully,

PRL. DISTRICT & SESSIONS JUDGE

Range Ready Dist.

REVISED ALTERNATIVE IN CHARGE ARRANGEMENTS DURING LEAVE PERIOD / TRAINING / TRANSFERS

S.No.	Name of the Court	to the Court	Second Nearest Court to the Court mentioned in Column No.2 with distance/Place of functioning wherever necessary	Third Nearest Court to the Court mentioned in Column No.2 with distance/Place of functioning wherever necessary
1	2	3	4	5
1	Prl. District &	I Addl. District &	Chairman, Land	III Addl. District &
_	Sessions Judge,	Sessions Judge's	Reforms Appellate	Sessions Judge's
	R.R.District.	Court, Rangareddy-	Tribunal for	Court -cum-III Addl.
	7	cum-Metropolitan	Rangareddy-cum-	Metropolitan
		Sessions Judge's	II Addl. District &	Sessions Judge's
		Court, Cyberabad at	Sessions Judge's Court,	Court, Cyberabad at
		LB Nagar,	Rangareddy-cum-	LB Nagar,
		R.R.District.	II Addl. Metropolitan	R.R.District.
		(Situated in the	Sessions Judge's Court,	(Situated in the
		Same	Cyberabad at	Same
		Building/Campus)	LB Nagar, R.R.District.	Building/Campus)
			(Situated in the Same	
			Building/Campus)	
	I Addl. District &	Chairman, Land	III Addl. District & Sessions	
2		Reforms Appellate	Judge's Court -cum-	Sessions Judge's Court
	Sessions Judge's	Tribunal for	III Addl. Metropolitan	-cum-IV Addl.
	Court, Rangareddy-	Rangareddy-cum-	Sessions Judge's Court,	Metropolitan Sessions
	cum-Metropolitan	II Addl. District &	Cyberabad at	Judge's Court,
	Sessions Judge's	Sessions Judge's Court,		Cyberabad at LB Nagar-cum- I
	Court, Cyberabad at	Rangareddy-cum-	(situated in the Same	Additional Family
	LB Nagar, R.R.District.	II Addl. Metropolitan	Building/Campus)	Court, R.R.District.
		Sessions Judge's Court		(Situated in the
		Cyberabad at	Building/Campus)	Same
		LB Nagar, R.R.District. (Situated in the Sam	1	Building/Campus)
		Building/Campus)		
		I Addl. District &	III Addl. District &	IV Addl. District &
3	Chairman, Land Reforms Appellate	Sessions Judge's	Sessions Judge's Court	- Sessions Judge's
	Tribunal for	Court, Rangareddy		Court -cum-IV Add
	Rangareddy-cum-	cum-Metropolitan		Metropolitan
	II Addl. District &	Sessions Judge's	Judge's Court,	Sessions Judge's
	Sessions Judge's Court,	Court, Cyberabad		Court, Cyberabad o
	Rangareddy-cum- II	LB Nagar,	LB Nagar, R.R.District	2
	Addl. Metropolitan	R.R.District.	(Situated in the Same	
	Sessions Judge's Court,	(City at a d in the San		Court, R.R.District
	Cyberabad at LB Naga	Building/Campus		(Situated in the
	R.R.District.	Duttuting/ carripas		Same
				Building/Campus

		Cl. i land	IV Addl. District &	V Addl. District &
4	III Addl. District &	Chairman, Land		Sessions Judge's *
-	Sessions Judge's Court	Reforms Appellate	Sessions Judge's Court -	000 000
	-cum- III	Tribunal for Rangareddy-cum-	cum-IV Addl.	Court -cum-V Addl.
	Addl. Metropolitan	II Addl. District &	Metropolitan Sessions	Metropolitan
	Sessions Judge's	Sessions Judge's Court,	Judge's Court,	Sessions Judge's
	Court, Cyberabad at	Rangareddy-cum- II	Cyberabad at	Court, Cyberabad
	LB Nagar, R.R.District.	Addl. Metropolitan	LB Nagar-cum-	at LB Nagar,
	10 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	Sessions Judge's Court,	I Additional Family	R.R.District.
		Cyberabad at LB	Court, R.R.District.	(Situated in the
		Nagar, R.R.District.	(Situated in the Same	Same
- 10		(Situated in the Same	Building/Campus)	Building/Campus)
		Building/Campus)		
5	IV Addl. District &	Judge, Family Court,	V Addl. District &	Spl. Judge for trail of
	Sessions Judge's Court	R.R.District at	Sessions Judge's Court -	cases for SCs&STs
	-cum-IV Addl.	L.B.Nagar	cum-V Addl.	and (POA) Act-cum-
	Metropolitan Sessions	(Situated in the Same	Metropolitan Sessions	VII Addl. District &
		Building/Campus)	Judge's Court,	Sessions Judge,
	Judge's Court,		Cyberabad at LB	R.R.District.
	Cyberabad at LB		Nagar, R.R.District.	(Situated in the
	Nagar-cum-		(Situated in the Same	Same
	I Additional Family		Building/Campus)	Building/Campus)
	Court, R.R.District.			VIII Addl. District &
6	V Addl. District &	IV Addl. District &	Spl. Judge for trail of	Sessions Judge's Court
	Sessions Judge's	Sessions Judge's Court	cases for SCs&STs and	VIII A 4 41
	Court -cum-V Addl.	-cum-IV Addl.	(POA) Act-cum-VII Addl.	Metropolitan Sessions
	Metropolitan	Metropolitan Sessions	District & Sessions	Judge's Court,
	Sessions Judge's	Judge's Court,	Judge, R.R.District.	Cyberabad at LB
	Court, Cyberabad at	Cyberabad at LB	(Situated in the Same	Nagar, R.R.District.
	LB Nagar,	Nagar-cum- I Additional Family	Building/Campus)	(Situated in the
	R.R.District.	Court, R.R.District.		Same
	N.N.District.	(Situated in the Same		Building/Campus)
		Building/Campus)		
7	VI Addl. District &	XV Addl. District &	XI Addl. District &	X Addl. District &
7	Sessions Judge's Court	Sessions Judge's Court		Sessions Judge's Court
	-cum-VI Addl.	-cum-XV Addl.	cum-XI Addl.	-cum-X Addl.
	Metropolitan Sessions	Metropolitan Sessions	1	Metropolitan Sessions
	Judge's Court, (FTC)	Judge's Court,	Metropotitari sessions	Judge's Court, (FTC)
,	Cyberabad at	Cyberabad at	Judge's Court, (FTC)	Cyberabad at
	Kukatpally R.R.District.	Kukatpally-cum-	Cyberabad at	L.B.Nagar,
	Kakaspassy mine seems	II Additional Family	L.B.Nagar, R.R.District.	R.R.District.
		Court, R.R.District.	(Situated in the Same	(Situated in the
		(Situated in the Same	Building/Campus)	Same
		Building/Campus)		Building/Campus)
8	Spl. Judge for trail of	V Addl. District &	VIII Addl. District &	XIII Addl. District &
	cases for SCs&STs	Sessions Judge's Cour	Sessions Judge's Court	Sessions Judge's Cour-cum-XIII Addl.
	and (POA) Act-cum-	-cum-V Addl.	cum-VIII Addl.	Metropolitan Sessions
	VII Addl. District &	Metropolitan Sessions	Metropolitan Sessions	Judge's Court,
	Sessions Judge,	Judge's Court,	Judge's Court,	Cyberabad at LB
		Cyberabad at LB	Cyberabad at LB	Nagar, R.R.District.
	R.R.District.	Nagar, R.R.District	Nagar P.P. District	(Situated in the
		(Situated in the Sam	(Situated in the Same	Same Building/Campus)
		Building/Campus)	Building/Campus)	Dattatily Callipus)
	1		battatily, callipus)	

				VIII Add District Q
9	VIII Addl. District &	Spl. Judge for trail of	V Addl. District &	XIII Addl. District & Sessions Judge's Court
9	Sessions Judge's Court	cases for SCs&STs and	Sessions Judge's Court -	-cum-XIII Addl.
	-cum-VIII Addl.	(POA) Act-cum-VII	cum-V Addl.	Metropolitan Sessions
	Metropolitan Sessions	Addl. District &	Metropolitan Sessions	Judge's Court,
2.4	Judge's Court,	Sessions Judge,	Judge's Court,	Cyberabad at LB
	Cyberabad at LB	R.R.District.	Cyberabad at LB	Nagar, R.R.District.
	Nagar, R.R.District.	(Situated in the Same	Nagar, R.R.District.	(Situated in the
		Building/Campus)	(Situated in the Same	Same
			Building/Campus)	Building/Campus)
10	IX Addl. District &	I Addl. District &	XI Addl. District &	X Addl. District &
10	157 144 (444)	Sessions Judge's	Sessions Judge's Court -	Sessions Judge's
	Sessions Judge's Court -cum-IX Addl.	Court -cum-	cum-XI Addl.	Court -cum-X Addl
		Metropolitan	Metropolitan Sessions	Metropolitan
	Metropolitan	Sessions Judge's	Judge's Court, (FTC)	Sessions Judge's
	Sessions Judge's	Court, Cyberabad	Cyberabad at	Court, (FTC)
	Court, (FTC)	at LB Nagar,	L.B.Nagar, R.R.District.	Cyberabad at
	Cyberabad at	R.R.District.		L.B.Nagar,
	L.B.Nagar,	K.K.District.	(Situated in the Same	R.R.District.
	R.R.District.	(Situated in the Same	Building/Campus)	(Situated in the
		Building/Campus)		Same
				Building/Campus
	VALU District 9	XI Addl. District &	VIII Addl. District &	IX Addl. District 8
11	X Addl. District &	Sessions Judge's	Sessions Judge's Court	Sessions Judge's
	Sessions Judge's	Court -cum-XI Addl.		Court -cum-IX Add
	Court -cum-X Addl.	Metropolitan	Metropolitan Sessions	Metropolitan
	Metropolitan	Sessions Judge's	Judge's Court,	Sessions Judge's
	Sessions Judge's	Court, (FTC)	Cyberabad at LB	Court, (FTC)
	Court, (FTC)	The second of th	Nagar, R.R.District.	Cyberabad at
	Cyberabad at	Cyberabad at	(Situated in the Same	
	L.B.Nagar,	L.B.Nagar, R.R.District.	Building/Campus)	R.R.District.
	R.R.District.	(Situated in the Sam		(Situated in the
		(Situated in the Sum Building/Campus)	le	Same
		Buttatng/Campus/		Building/Campu
	NU A LU District Or	VIII Addl. District 8	XIII Addl. District &	X Addl. District
12		Sessions Judge's	Sessions Judge's Court	- Sessions Judge'
	Sessions Judge's	Court -cum-VIII Add		Court -cum-X Ad
	Court -cum-XI Addl.	Metropolitan	Metropolitan Sessions	
	Metropolitan	Sessions Judge's	Judge's Court,	Sessions Judge
	Sessions Judge's	-		Court, (FTC)
	Court, (FTC)	Court, Cyberabad	Nagar, R.R.District.	Cyberabad at
	Cyberabad at	at LB Nagar,	(Situated in the Same	
	L.B.Nagar,	R.R.District.		R.R.District.
	R.R.District.	(Situated in the San Building/Campus		(Situated in th
		Buttutily/Cullipus		Same
			1	Building/Camp
		Ti Ti		

13	Addl. District & Sessions Judge, Vikarabad, R.R.District.	Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-Cum- XIX Additional District and Sessions Judge at Vikarabad (Situated in the Same	I Addl. District & Sessions Judge's Court, Rangareddy-cum- Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. (Situated at a Distance	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum- II Addl. District & Sessions Judge's Court, Rangareddy- cum- II Addl. Metropolitan Sessions
		Building/Campus)	of approximately 75 K.M.)	Judge's Court, Cyberabad at LB Nagar, R.R.District (Situated at a Distance of approximately 75 K.M.)
14	XIII Addl. District &	Chairman, Land	I Addl. District &	XIV Addl. District &
	Sessions Judge's	Reforms Appellate Tribunal for	Sessions Judge's Court,	Sessions Judge's
	Court -cum-XIII	Rangareddy-cum-	Rangareddy-cum-	Court -cum-XIV
	Addl. Metropolitan	II Addl. District &	Metropolitan Sessions	Addl. Metropolitan
	Sessions Judge's	Sessions Judge's Court,	Judge's Court,	Sessions Judge's
	Court, Cyberabad at	Rangareddy-cum-	Cyberabad at	Court, Cyberabad
	LB Nagar,	II Addl. Metropolitan	LB Nagar, R.R.District. (Situated in the Same	at LB Nagar, R.R.District.
	R.R.District.	Sessions Judge's Court,	(Situatea in the same Building/Campus)	(Situated in the
		Cyberabad at	Buttating/ Campus/	Same
		LB Nagar, R.R.District.		Building/Campus)
		(Situated in the Same Building/Campus)		<i>J.</i>
1.5	XIV Addl. District &	III Addl. District &	IV Addl. District &	XIII Addl. District &
15	The state of the s	Sessions Judge's	Sessions Judge's Court -	Sessions Judge's
	Sessions Judge's Court -cum-XIV	Court -cum-III Addl.	cum-IV Addl.	Court -cum-XIII
		Metropolitan	Metropolitan Sessions	Addl. Metropolitan
	Addl. Metropolitan	Sessions Judge's	Judge's Court,	Sessions Judge's
	Sessions Judge's	Court, Cyberabad at	Cyberabad at LB Nagar-	Court, Cyberabad
	Court, Cyberabad at	LB Nagar,	cum- Additional	at LB Nagar,
	LB Nagar, R.R.District.	R.R.District.	Family Court,	R.R.District.
	N.N.District.	(Situated in the Same		(Situated in the
		Building/Campus)	(Situated in the Same	Same
			Building/Campus)	Building/Campus)
16	XV Addl. District &	VI Addl. District &	IV Addl. District & Sessions	Judge, Family Court,
	Sessions Judge's	Sessions Judge's Court	Judge's Court -cum-IV	R.R.District at
	Court -cum-XV Addl.	-cum-VI Addl.	Addl. Metropolitan	L.B.Nagar
	Metropolitan	Metropolitan Sessions	Sessions Judge's Court, Cyberabad at LB Nagar-	(Situated at a
	Sessions Judge's	Judge's Court, (FTC) Cyberabad at	cum- I Additional Family	Distance of
	Court, Cyberabad at	Kukatpally R.R.District	15.	approximately 30 K.M.)
	Kukatpally-cum-	(Situated in the Same		
	II Additional Family	Building/Campus)	of approximately 30	
	Court, R.R.District.		K.M.)	

17	XVI Addl. District & Sessions Judge's Court -cum-XVI	IV Addl. District & Sessions Judge's Court -cum-IV Addl.	Judge, Family Court, R.R.District at L.B.Nagar (Situated at a Distance	V Addl. District & Sessions Judge's Court -cum-V Addl.
	Addl. Metropolitan Sessions Judge's Court, Cyberabad at Malkajgiri-cum- III Additional Family	Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District.	of approximately 30 K.M.)	Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. (Situated at a
	Court, Malkajgiri, R.R.District.	(Situated at a Distance of approximately 30 K.M.)		Distance of approximately 30 K.M.)
18	Judge, Family Court, R.R.District at L.B.Nagar	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. (Situated in the Same Building/Campus)		Spl. Judge for trail of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District. (Situated in the Same Building/Campus)
19	Court of Special Sessions Judge for Fast Tracking the Cases relating to Atrocities against women-cum-XVII Addl. District & Sessions Judge, R.R.District at L.B.Nagar	VIII Addl. District & Sessions Judge's Court -cum-VIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. (Situated in the Same Building/Campus)	& Sessions Judge, R.R.District. (Situated in the Same Building/Campus)	Sessions Judge's
20	Sessions Judge for Fast Tracking the Cases relating to Atrocities against women-cum-XVIII Addl. District & Sessions Judge, R.R.District at L.B.Nagar	XIV Addl. District & Sessions Judge's Court -cum-XIV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. (Situated in the Same Building/Campus)	XIII Addl. District & Sessions Judge's Court cum-XIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. (Situated in the Same Building/Campus)	Court -cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar,

			1	
21	Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-Cum-XIX Additional District and Sessions Judge at Vikarabad	Addl. District & Sessions Judge, Vikarabad, R.R.District. (Situated in the Same Building/Campus)	I Addl. District & Sessions Judge's Court, Rangareddy-cum- Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. (Situated at a Distance of approximately 75 K.M.)	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum- II Addl. District & Sessions Judge's Court, Rangareddy- cum- II Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District (Situated at a Distance of approximately 75
				K.M.)
22	Chairman	Secretary, District	Chairman, DLSA-cum-	I Addl. District &
22	Chairman, Permanent Lok	Legal Services	Prl. District Judge,	Sessions Judge's
	4.42	Authority,	R.R.District.	Court, Rangareddy-
	Adalat, Rangareddy	R.R.District.	(Situated in the Same	cum-Metropolitan
	District	(Situated in the Same	Building/Campus)	Sessions Judge's
		Building/Campus)		Court, Cyberabad at
		Buttuting/Cumpus/		LB Nagar, R.R.Distric
				(Situated in the
				Same
~~~~				Building/Campus)  VII Addl. Senior Civ
23	Prl. Senior Civil	I Addl. Senior Civil	II Addl. Senior Civil	
	Judge, R.R.District.	Judge, R.R.District.	Judge, R.R.District.	Judge, R.R.District. (Situated in the
	u e	(Situated in the Same	(Situated in the Same	(Situatea in the Same
		Building/Campus)	Building/Campus)	Building/Campus)
			VIII A I II Good on Civil	VIII Addl. Senior
24	I Addl. Senior Civil	II Addl. Senior Civil	VII Addl. Senior Civil	Civil Judge,
	Judge, R.R.District.	Judge, R.R.District.	Judge, R.R.District.	R.R.District.
		(Situated in the Same	(Situated in the Same Building/Campus)	(Situated in the
		Building/Campus)	Buttating/Campus/	Same
				Building/Campus
		I Addl. Senior Civil	VII Addl. Senior Civil	VIII Addl. Senior
25	II Addl. Senior Civil		Judge, R.R.District.	Civil Judge,
	Judge, R.R.District.	Judge, R.R.District.		R.R.District.
		(Situated in the Same Building/Campus)	Building/Campus)	(Situated in the
		Buttating/Campus/	Duttuing, carry	Same
	32			Building/Campus
20	III Addl. Senior Civil	VIII Addl. Senior Civi	VII Addl. Senior Civil	II Addl. Senior Civ
26	Judge, (FTC), at	Judge, R.R.District.	Judge, R.R.District.	Judge, R.R.Distric
		J .	( Situated at a Distance	( Situated at a
	Malkajgiri	( Situated at a		
=	The second of th	Distance of	of approximately 30	Distance of
=	Malkajgiri	Distance of approximately 30		Distance of approximately 3
=	Malkajgiri	Distance of approximately 30 K.M.)	of approximately 30 K.M.)	Distance of approximately 3 K.M.)
27	Malkajgiri R.R.District.  Senior Civil Judge,	Distance of approximately 30 K.M.)  II Addl. Senior Civil	of approximately 30 K.M.)  VII Addl. Senior Civil	Distance of approximately 3 K.M.)  I Addl. Senior Civ
27	Malkajgiri R.R.District.  Senior Civil Judge, (FTC)Ibrahimpatan	Distance of approximately 30 K.M.)  II Addl. Senior Civil Judge, R.R.District.	of approximately 30 K.M.)  VII Addl. Senior Civil Judge, R.R.District	Distance of approximately 3 K.M.)  I Addl. Senior Civ Judge, R.R.Distric
27	Malkajgiri R.R.District.  Senior Civil Judge,	Distance of approximately 30 K.M.)  II Addl. Senior Civil Judge, R.R.District. (Situated at a	of approximately 30 K.M.)  VII Addl. Senior Civil Judge, R.R.District (Situated at a Distance	Distance of approximately 30 K.M.)  I Addl. Senior Civ Judge, R.R.Distric
27	Malkajgiri R.R.District.  Senior Civil Judge, (FTC)Ibrahimpatan	Distance of approximately 30 K.M.)  II Addl. Senior Civil Judge, R.R.District.	of approximately 30 K.M.)  VII Addl. Senior Civil Judge, R.R.District	Distance of approximately 30 K.M.)  I Addl. Senior Civ Judge, R.R.Distric ( Situated at a

	Senior Civil Judge, Chevella (FTC), R.R.District.	Senior Civil Judge, Vikarabad (Situated at a Distance of approximately 28 K.M.)	II Addl. Senior Civil Judge, R.R.District. ( Situated at a Distance of approximately 50 K.M.)	VII Addl. Senior Civil Judge, R.R.District. ( Situated at a Distance of approximately 50 K.M.)
	VI Addl. Senior Civil Judge, (FTC), Medchal, R.R.District.	Senior Civil Judge, Medchal (Situated in the Same Building/Campus)	VII Addl. Senior Civil Judge, R.R.District. ( Situated at a Distance of approximately 40 K.M.)	VIII Addl. Senior Civil Judge, R.R.District. ( Situated at a Distance of approximately 40 K.M.)
30	VII Addl. Senior Civil Judge, R.R.District.	VIII Addl. Senior Civil Judge, R.R.District (Situated in the Same Building/Campus)	II Addl. Senior Civil Judge, R.R.District.  (Situated in the Same Building/Campus)	IX Addl. Senior Civil Judge, R.R.District. (Situated in the Same Building/Campus)
31	VIII Addl. Senior Civil Judge, R.R.District.	II Addl. Senior Civil Judge, R.R.District. (Situated in the Same Building/Campus)	VII Addl. Senior Civil Judge, R.R.District. (Situated in the Same Building/Campus)	IX Addl. Senior Civil Judge, R.R.District. (Situated in the Same Building/Campus)
32	IX Addl. Senior Civil Judge, R.R.District.	VIII Addl. Senior Civil Judge, R.R.District.  (Situated in the Same Building/Campus)	Judge, R.R.District.	VII Addl. Senior Civing Judge, R.R.District.  (Situated in the Same  Building/Campus)
33	Senior Civil Judge, Medchal, R.R.District.	VI Addl. Senior Civil Judge, (FTC), Medchal, R.R.District (Situated in the Same Building/Campus)	Judge, R.R.District.	II Addl. Senior Civil Judge, R.R.District ( Situated at a Distance of approximately 40 K.M.
34	Senior Civil Judge, Vikarabad, R.R.District.	Prl. Senior Civil Judge, LB Nagar, R.R.District. (Situated at a Distance of approximately 75 K.M.	I Addl. Senior Civil Judge, R.R.District.  ( Situated at a Distance of approximately 75 K.)	
35	Secretary, District Legal Services Authority, R.R.District.	Chairman, Permanent, Lok Adalat for PLAPUS R.R.District. (Situated in the San Building/Campus)	(Situated in the Sam Building/Campus)	Sessions Judge's Court, Rangareddy cum-Metropolita

	_			
36	Prl. Junior Civil Judge-cum- Metropolitan Magistrate Cyberabad at L.B.Nagar	I Addl. Junior Civil Judge-cum- I Addl. Metropolitan Magistrate Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)	II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)	III Addl.  Metropolitan  Magistrate-cum- III  Addl. Junior Civil  Judge Cyberabad at  L.B.Nagar  (Situated in the  Same  Building/Campus)
37	I Addl. Junior Civil Judge-cum- I Addl. Metropolitan Magistrate Cyberabad at L.B.Nagar	Prl. Junior Civil Judge-cum- Metropolitan Magistrate Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)	II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)	III Addl. Metropolitan Magistrate-cum- III Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)
38	II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar	III Addl. Metropolitan Magistrate-cum- III Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)	Spl. JFCM for Prohibition & Excise Court-cum-VII Add. Junior Civil Judge- cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District. (Situated in the Same Building/Campus)	Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum- VI Add. Junior Civil Judge-cum- VI Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District. (Situated in the Same Building/Campus)
39	III Addl. Metropolitan Magistrate-cum- III Addl. Junior Civil Judge Cyberabad at L.B.Nagar	II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar  (Situated in the Same Building/Campus)	& Excise Court-cum-VII Add. Junior Civil Judge- cum- VII Addl. Metropolitan Magistrate, Cyberabad,	Spl. JFCM Special
40	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar	V Addl. Metropolitar Magistrate-cum- V Addl. Junior Civil Judge Cyberabad a L.B.Nagar (Situated in the Sam Building/Campus)	Magistrate-cum- III Addl. Junior Civil Judge t Cyberabad at L.B.Naga (Situated in the Same	1

41	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)	& Excise Court-cum-VII Add. Junior Civil Judge-	II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)
42	Spl. JFCM Special (Mobile) PCR Act Rangareddy District- cum- VI Add. Junior Civil Judge-cum- VI Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.	Spl. JFCM for Prohibition & Excise Court-cum-VII Add. Junior Civil Judge- cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District. (Situated in the Same Building/Campus)	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated in the Same Building/Campus)
43	Spl. JFCM for Prohibition & Excise Court-cum-VII Add. Junior Civil Judge- cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.	Spl. JFCM Special (Mobile) PCR Act Rangareddy District- cum- VI Add. Junior Civil Judge-cum- VI Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District. (Situated in the Same Building/Campus)	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagan (Situated in the Same Building/Campus)	IV Addl.  Metropolitan  Magistrate-cum- IV  Addl. Junior Civil  Judge Cyberabad at  L.B.Nagar  (Situated in the  Same  Building/Campus)
44	Prl. Junior Civil Judge-cum-VIII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same Building/Campus)	
45	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Sam Building/Campus)	Judge-cum-XII Addl.  Metropolitan Magistrat Cyberabad Kukatpall at Miyapur  (Situated in the Same	y Magistrate Cyberabad Kukatpally at

			IV Add Junior Civil	I Addl. Junior Civil
	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same Building/Campus)	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same Building/Campus)	Judge-cum-IX Addl.  Metropolitan  Magistrate  Cyberabad  Kukatpally at  Miyapur  (Situated in the  Same  Building/Campus)
47	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur  (Situated in the Same Building/Campus)	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur  (Situated in the Same Building/Campus)	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same Building/Campus)
48	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same Building/Campus)	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur  (Situated in the Same Building/Campus)	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same Building/Campus)
49	V Addl. Junior Civil Judge-cum-XIII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same Building/Campus)	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur (Situated in the Same Building/Campus)	
50	Prl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar	II Addl. Junior Civil Judge-cum-XVI Addl Metropolitan Magistrate Cyberabad at Rajendranagar (Situated in the Sam Building/Campus)	Judge-cum-XV Addl. Metropolitan Magistrat Cyberabad at Rajendranagar (Situated in the Same	Magistrate Cyberabad

I Addl. Junior Civil Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar	II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar (Situated in the Same Building/Campus)	I Addl. Junior Civil Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar (Situated in the Same Building/Campus)	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur ( Situated at a Distance of approximately 30 K.M.)
II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar	Prl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar (Situated in the Same Building/Campus)	I Addl. Junior Civil Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar (Situated in the Same Building/Campus)	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur ( Situated at a Distance of approximately 30 K.M.)
Prl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri	Metropolitan Magistrate Cyberabad at Malkajgiri	Metropolitan Magistrate Cyberabad at Malkajgiri (Situated in the Same	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar ( Situated at a Distance of approximately 30 K.M.)
I Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri	Metropolitan Magistrate Cyberabad at Malkajgiri	Metropolitan Magistrate Cyberabad at Malkajgir  (Situated in the Same Building/Campus)	
20 10 10 10 10 10 10 10 10 10 10 10 10 10	Addl. Metropolitan Magistrate Cyberabad at Malkajgiri (Situated in the San	Cyberabad at  Malkajgiri  (Situated in the Same Building/Campus)	I Addl. Junior Civil Judge-cum- I Addl. Metropolitan Magistrate Cyberabad at L.B.Nagar ( Situated at a Distance of approximately 30 K.M.)
	Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar  II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar  Prl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri  I Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri  I Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri	Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar  II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar  (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar  Prl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri  II Addl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri  II Addl. Junior Civil Judge-cum-XVIII Addl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri  (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri (Situated in the Same Building/Campus)  (Situated in the Same Building/Campus)	Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar  II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar  (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVII Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Rajendranagar (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri  II Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri  II Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri (Situated in the Same Building/Campus)  II Addl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri (Situated in the Same Building/Campus)  I Addl. Junior Civil Judge-cum-XVII Judge-cum-XVIII Jud

56	Prl. Junior Civil Judge-cum-XX Addl. Metropolitan Magistrate Cyberabad at Medchal	II Addl. Junior Civil Judge-cum-XXII Addl. Metropolitan Magistrate Cyberabad at Medchal  (Situated in the Same Building/Campus)	I Addl. Junior Civil Judge-cum-XXI Addl. Metropolitan Magistrate Cyberabad at Medchal ( Situated at a Distance of approximately 3 K.M.)	III Addl. Junior Civil Judge-cum-XXIII Addl. Metropolitan Magistrate Cyberabad at Medchal  ( Situated at a Distance of approximately 3 K.M.)
57	I Addl. Junior Civil Judge-cum-XXI Addl. Metropolitan Magistrate Cyberabad at Medchal	Prl. Junior Civil Judge-cum-XX Addl. Metropolitan Magistrate Cyberabad at Medchal ( Situated at a Distance of approxicmately 3 K.M.)	II Addl. Junior Civil Judge-cum-XXII Addl. Metropolitan Magistrate Cyberabad at Medchal  (Situated in the Same Building/Campus)	III Addl. Junior Civil Judge-cum-XXIII Addl. Metropolitan Magistrate Cyberabad at Medchal (Situated in the Same Building/Campus)
58	II Addl. Junior Civil Judge-cum-XXII Addl. Metropolitan Magistrate Cyberabad at Medchal	Prl. Junior Civil Judge-cum-XX Addl. Metropolitan Magistrate Cyberabad at Medchal (Situated in the Same Building/Campus)	I Addl. Junior Civil Judge-cum-XXI Addl. Metropolitan Magistrate Cyberabad at Medchal ( Situated at a Distance of approximately 3 K.M.)	
59	III Addl. Junior Civil Judge-cum-XXIII Addl. Metropolitan Magistrate Cyberabad at Medchal	I Addl. Junior Civil Judge-cum-XXI Addl. Metropolitan Magistrate Cyberabad at Medchal (Situated in the Same Building/Campus)	Metropolitan Magistrate Cyberabad at Medchal (Situated at a Distance of approxicmately 3	Magistrate Cyberabad at Medchal (Situated at a Distance of approxicmately 3 K.M.)
60	Junior Civil Judge- cum-XXIV Addl. Metropolitan Magistrate Cyberabad at Hayathnagar	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar (Situated at a Distance of approximately 6 K.M.)	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Naga  ( Situated at a Distance of approximately 6 K.M.)	

		A		V Addl.
61	Prl. Junior Civil	I Addl. Junior Civil	IV Addl. Metropolitan	Metropolitan
	Judge-cum-XXV	Judge-cum-XXVI	Magistrate-cum- IV	Magistrate-cum- V
	Addl. Metropolitan	Addl. Metropolitan	Addl. Junior Civil Judge	
	Magistrate	Magistrate	Cyberabad at L.B.Nagar	Addl. Junior Civil
	Cyberabad at	Cyberabad at	Distance	Judge Cyberabad at
	Ibrahimpatan	Ibrahimpatan	( Situated at a Distance	L.B.Nagar
	Ibranimpatan	(Situated in the Same	of approximately 25	( Situated at a
		Building/Campus)	K.M.)	Distance of
		-		approximately 25
				K.M.)
62	I Addl. Junior Civil	Prl. Junior Civil	IV Addl. Metropolitan	V Addl.
02	Judge-cum-XXVI	Judge-cum-XXV	Magistrate-cum- IV	Metropolitan
	Addl. Metropolitan	Addl. Metropolitan	Addl. Junior Civil Judge	Magistrate-cum- V
		Magistrate	Cyberabad at L.B.Nagar	Addl. Junior Civil
	Magistrate	Cyberabad at	( Situated at a Distance	Judge Cyberabad a
	Cyberabad at	Ibrahimpatan	of approximately 25	L.B.Nagar
	Ibrahimpatan	(Situated in the Same	K.M.)	( Situated at a
		Building/Campus)		Distance of
		Buttuting/ campus/		approximately 25
				K.M.)
62	Junior Civil Judge-	Prl. Junior Civil	I Addl. Junior Civil	V Addl.
63	cum-XXVII Addl.	Judge-cum-XXV	Judge-cum-XXVI Addl.	Metropolitan
	8000	Addl. Metropolitan	Metropolitan Magistrate	Magistrate-cum- V
	Metropolitan	Magistrate	Cyberabad at	Addl. Junior Civil
	Magistrate	Cyberabad at	Ibrahimpatan	Judge Cyberabad
	Cyberabad at		(Situated at a Distance	100
	Maheshwaram	Ibrahimpatan	of approximately 30	( Situated at a
		( Situated at a	К.М.)	Distance of
		Distance of approximately 30		approximately 35
		K.M.)		K.M.)
C 1	Junior Civil Judge-	Prl. Junior Civil	I Addl. Junior Civil	Junior Civil Judge-
64		Judge-cum-JFCM,	Judge-cum-Addl. JFCM	cum-JFCM, Pargi,
	cum-JFCM, Chevella,	Vikarabad,	Vikarabad, R.R.District.	
	R.R.District.	R.R.District.		( Situated at a
		( Situated at a	( Situated at a Distance	Distance of
		Distance of	of approximately 28	approximately 40
		approximately 28	K.M.)	K.M.)
	, a	K.M.)		
65	Junior Civil Judge-	Junior Civil Judge-	Prl. Junior Civil Judge-	I Addl. Junior Civi
03	cum-JFCM, Pargi,	cum-JFCM, Chevella	# ALCOHOLOGIC COLOROGIC 1940 1-10-1	
		R.R.District.	R.R.District.	JFCM, Vikarabad
	R.R.District.	( Situated at a	( Situated at a Distance	e R.R.District.
		Distance of	of approximately 18	( Situated at a
		approximately 40	K.M.)	Distance of
		K.M.)		approximately 18
				K.M.)
	Prl. Junior Civil	I Addl. Junior Civil	Junior Civil Judge-cum	- Junior Civil Judge
66		Judge-cum-Addl.	JFCM, Chevella,	cum-JFCM, Parg
	Judge-cum-JFCM,	JFCM, Vikarabad,	R.R.District.	R.R.District.
	Vikarabad,	R.R.District.	( Situated at a Distance	e (Situated at a
	R.R.District.	(Situated in the San		Distance of
		Building/Campus)	*****	approximately 1
		Buttutily/Cullipus/		K.M.)
	I Addl. Junior Civil	Prl. Junior Civil	Junior Civil Judge-cun	n- Junior Civil Judge
67	1 DARWEST CONTROL AND CONTROL CONTROL OF THE SECOND	Judge-cum-JFCM,		cum-JFCM, Pargi
	Judge-cum-Addl.	Vikarabad,	R.R.District.	R.R.District.
	JFCM, Vikarabad,	R.R.District.	( Situated at a Distance	ce (Situated at a
	R.R.District.			Distance of
		(Situated in the San	*****	approximately 1
1		Building/Campus)	] [\.\'\\]	K.M.)

cum-	JFCM, Tandur, Judy District. Vike R.R. (Si Dis	Junior Civil ge-cum-JFCM, arabad, .District. tuated at a tance of proximately 40	I Addl. Junior Civil Judge-cum-Addl. JFCM, Vikarabad, R.R.District. ( Situated at a Distance of approximately 40 K.M.)	R.R.District.
------	------------------------------------------------------------	----------------------------------------------------------------------------------------------------	------------------------------------------------------------------------------------------------------------------------	---------------

Prl. District Judge, Rangareddy District.

## E. Tirumala Devi, Prl. District Judge,



Warangal at Hanamkonda – 506 001.

Dis. No. 8233

To The Registrar (Vigilance) High Court for the State of Telangana, Hyderabad.

Sir,

Sub:-Furnishing information regarding the Alternative In charge arrangements during the leave period/trainings/transfers – Reg.

Ref:- Hon'ble High Court's Roc No. 1203/2009 B-Spl. Dt. 06.11.2019

@ @ @

Adverting the subject cited and as per the directions of the Hon'ble High Court vide reference cited I am herewith submitting the alternative in-charge arrangements during the leave period/training/transfers of the Judicial Officers of Warangal Unit, as Under:

Sl. No	Designation of the Court	First Nearest Court to the Court mentioned in Col.No.2 With distance/ place of functioning where ever necessary	First Nearest Court to the Court mentioned in Col.No.2 With distance/ place of functioning where ever necessary	First Nearest Court to the Court mentioned in Col.No.2 With distance/ place of functioning where ever necessary
1.	Prl. District & Sessions Judge, Warangal	I Addl. District & Sessions Judge, Warangal.		Judge, Family Court- cum-III. Addl. District & Sessions Judge,
2.	I. Addl. District & Sessions Judge, Warangal.	Prl. District & Sessions Judge, Warangal	Chairman, LRAT-cum-II Addl. District & Session Judge, Warangal	Judge, Family Court- cum-III. Addl. District & Sessions Judge, Warangal
3.	Chairman, LRAT- cum-II. Addl. District & Sessions Judge, Warangal	I. Addl. District & Sessions Judge, Warangal.	The Judge, Family Court- cum-III. Addl. District & Sessions Judge, Warangal	Spl. Sessions Court for SC/ST Cases-cum-VII.
4.	Judge, Family Court- cum-III. Addl. District & Sessions Judge, Warangal	Spl. Sessions Court for SC/ST Cases-cum-VII. Addl. District & Sessions Judge, Warangal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	I . Addl. District & Sessions Judge, Warangal.
5.	Spl. Sessions Court for trial of SCs / STs Cases- cum VII Addl. Dist., & Sessions Judge, Warangal.	The Judge, Family Court- cum-III Addl. District & Sessions Judge, Warangal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	VIII Addl. District & Sessions Judge (FTC),Warangal
6.	10000 str	V. Addl. District & Sessions Judge (FTC),Warangal	Addl. District & Sessions	VIII Addl. District & Sessions Judge (FTC),Warangal
7.	Sessions Judge (FTC),	Sessions Judge (FTC),	Addl. District & Sessions Judge, Warangal	Spl. Sessions Court for trial of SCs / STs Cases-cum VII Addl. Dist., & Sessions Judge, Warangal.

0	VI Addl District O	W A J II D: 1: 10		I
8.	VI. Addl. District & Sessions Judge(FTC),	IV. Addl. District & Sessions Judge (FTC),	Chairman, LRAT-cum-II.  Addl. District & Sessions	Spl. Sessions Court for
	Warangal at	Warangal.	Judge, Warangal	trial of SCs / STs Cases- cum VII Addl. Dist., &
/-	Mahabubabad.		Juage, Warangat	Sessions Judge,
				Warangal.
9	VIII Addl. District &	IV. Addl. District &	Chairman, LRAT-cum-II	Spl. Sessions Judge for
	Sessions Judge	Sessions Judge (FTC),	Addl. District & Sessions	fast tracking of cases
	(FTC),Warangal	Warangal.	Judge, Warangal	relating to atrocities
				against women-cum-IX
				Addl. District and
				Sessions Judge,
				Warangal
10		or Judge, Family Court-	Spl. Sessions Court for	Chairman, LRAT-cum-II
	fast tracking of cases		trial of SCs / STs Cases-	Addl. District &
	relating to atrocities	Sessions Judge,	cum VII Addl. Dist., &	Sessions Judge,
	against women-cum-	- Warangal	Sessions Judge, Waranga	l. Warangal
	IX Addl. District and			
	Sessions Judge, Warangal	3		
11	The District Judge /	Prl. District & Sessions	I- Addl. District & Session	o ludas E V C
	Chairman,	Judge, Warangal.	Judge, Warangal	s Judge, Family Court- cum-III. Addl. District &
	Cooperative Tribunal,		Juage, Warangat	
	Warangal.			Sessions Judge, Warangal
12	The Presiding Officer,	Prl. District & Sessions	II Addl. District & Sessions	
	Labour Court-cum-	Judge, Warangal	Judge, Warangal	cum-III. Addl. District &
	Industrial Tribunal,			Sessions Judge,
12	Warangal			Warangal
13	Prl. Senior Civil Judge, Warangal.	I. Addl. Senior Civil	II. Addl. Senior Civil Judge	
14.	I. Addl. Senior Civil	Judge, Warangal	Warangal	Jangaon.
'-'.	Judge, Warangal.	Prl. Senior Civil Judge, Warangal.	II. Addl. Senior Civil Judge	
15.	II. Addl. Senior Civil		Warangal	Jangaon.
73.	Judge, Warangal,	l Addl. Senior Civil Judge, Warangal	III. Addl. Senior Civil Judge (FTC), Warangal	9 5
16.	III. Addl. Senior Civil	I. Addl. Senior Civil		Jangaon.
	Judge(FTC),	Judge, Warangal,	II. Addl. Senior Civil Judge, Warangal.	Mahabubabad
17	The Secretary, D.L.S.A	Prl. Senior Civil Judge,	I. Addl. Senior Civil Judge,	
	Warangal.	Warangal.	Warangal.	Judge, Warangal
18.	Senior Civil Judge,	Prl. Senior Civil Judge,	I. Addl. Senior Civil Judge,	II Addl. Junior Civil
10	Jangaon.	Warangal	Warangal.	Judge, Warangal
19.	Senior Civil Judge,	I. Addl. Senior Civil	II. Addl. Senior Civil Judge,	Prl. Senior Civil Judge,
	Mahabubabad.	Judge, Warangal,	Warangal	Warangal.
20.	Prl. Junior Civil Judge,	II Addl. Junior Civil	V Addl. Junior Civil	I. Addl. Junior Civil
	Warangal.	Judge, Warangal	Judge, Warangal.	Judge, Warangal.
21.	I. Addl. Junior Civil	IV Addl. Junior Civil	III Addl. Junior Civil Judge,	
	Judge, Warangal	Judge, Warangal.	Warangal.	Cases, Wgl.
22.		Prl. Junior Civil	V. Addl. Junior Civil Judge,	VII Addl. Junior Civil
	Judge, Warangal	Judge, Warangal	Warangal.	Judge, Warangal
	III Addl. Junior Civil	V. Addl. Junior Civil	II Addl. Junior Civil Judge,	IV Addl. Junior Civil
23.	Judge, Warangal	Judge, Warangal.	Warangal.	Judge, Warangal
24	D/ A/U ·			go, Warangut
24.		Spl. JFCM For PCR	I Addl. Junior Civil Judge,	Spl. JFCM Judge for
	Judge, Warangal	Cases , Warangal	Warangal.	Prohibition and Excise
25.	V. Addl. Junior Civil	II Addl. Junior Civil	D. I. C	Cases, Warangal.
	10 IV-1 1952-019 000	Judge, Warangal.	Prl. Jr. Civil Judge,	VII Addl. Junior Civil
26				ludge, Warangal.
	- 100 N	VII. Addl. Junior Civil Judge, Warangal		II Addl. Junior Civil
	J ,		Prohibition and Excise	udge, Warangal.
			Cases, Warangal.	

27	VII. Addl. Junior Civil	II Addl. Junior Civil	IV Addl. Junior Civil	l Addl. Junior Civil Judge
	Judge, Warangal	Judge, Warangal.	Judge, Warangal.	Warangal.
23.	Spl. JFCM for PCR Cases, Warangal	I. Addl. Junior Civil Judge, Warangal	, IV- Addl. Junior Civil Judge, Warangal	III Addl. Junior Civil Judge, Warangal.
29.	Spl. JFCM for Prohibition & Excise Cases, Warangal	VI. Addl. Junior Civil Judge, Warangal	VII Addl. Junior Civil Judge, Warangal	Spl. JFCM for PCR Cases Warangal
30	Prl. Junior Civil Judge, Jangaon	Addl Junior Civil Judge, Jangaon	Spl. JFCM for Excise Cases, Warangal.	l Addl. Junior Civil Judge Warangal.
31.	Addl. Junior Civil Judge, Jangaon	Prl. Junior Civil Judge, Jangaon	V-Additional Junior Civil Judge, Warangal.	II Addl. Junior Civil Judge, Warangal.
32.	Prl. Junior Civil Judge, Mah'bad	Addl. Junior Civil Judge Mahabubabad.	Junior Civil Judge, Thorrur	
33.	Addl. Junior Civil Judge, Mah'bad	Prl. Junior Civil Judge, Mahabubabad	Junior Civil Judge, Thorrur	
34.	Junior Civil Judge, Narsampet.	Spl. JFCM for Excise Cases, Warangal.	VI Addl. Junior Civil Judge Warangal.	
35.	Prl. Junior Civil Judge, Parkal.	Addl. Junior Civil Judge, Parkal		III Addl. Junior Civil Judge, Warangal.
36	Addl. Junior Civil Judge, Parkal.	Prl. Junior Civil Judge, Parkal	1 1/2	Spl. JFCM for Prohibition & Excise Cases, Warangal
<i>37</i> .	Junior Civil Judge, Mulug	The Spl. JFCM(Mobile) Mulug.	I Addl. Junior Civil Judge,	IV Addl. Junior Civil Judge, Warangal.
38.		Junior Civil Judge, Mulug	I Addl. Junior Civil Judge, Warangal	Spl. JFCM for Prohibition & Excise Cases, Warangal
39.	Junior Civil Judge, Thorrur	Addl. Junior Civil Judge, Mahabubabad		III Addl. Junior Civil Judge, Warangal.

Yours faithfully,

Prl. District Judge 9 Warangal.



## TELANGANA STATE JUDICIAL ACADEMY

S.P.ROAD, SECUNDERABAD – 500 003

Ph. Nos. (O)- 23446196, 23446366; (Director)- 23446193 Fax: 040 – 23446368; E-mail: <u>apja.director@gmail.com</u>.

Web site: http://apja.ap.nic.in

Roc.No. 898/2019/TSJA-Sec'bad

Date:19,11.2019

To
The Registrar General,
FAC Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Sir,

1203/200

Sub: TSJA-Sec'bad – Alternative incharge arrangements during the leave period/training/transfers of Judicial Officers working in the Academy – Reg.

Ref: 1) Hon'ble High Courts Circular Roc. No.1203/2009-B.Spl., dt.14.10.2009.

2) Hon'ble High Courts Proceedings Order Roc.No.3026/2017-C.1, dt.01.11.2019.

3) Hon'ble High Court Lr.Roc. No.1203/2009-B.Spl., dt.06.11.2019.

Adverting to the subject and references cited, I am to state that the following alternative incharge arrangements have been made during the leave period/training/transfers of Judicial Officers who are working on OD at Telangana State Judicial Academy, Secunderabad, as shown below:

Sl. No.	Regular Officer	Officer: 1
01.	Director	Officer incharge
	(District & Sessions Judge)	Additional Director
02.	Additional Director	(District & Sessions Judge)  Director
	(District & Sessions Judge)	
03.	Senior Faculty Member-I	(District & Sessions Judge)
70.00 W	(District & Sessions Judge)	Senior Faculty Member-II (District & Sessions Judge)
04.	Senior Faculty Member-II	Senior Faculty Member-I
	(District & Sessions Judge)	(District & Sessions Judge)
05.	Deputy Director	Assistant Director
_	(Senior Civil Judge)	(Junior Civil Judge)
06.	Assistant Director	Administrative Officer
	(Junior Civil Judge)	(Junior Civil Judge)
07.	Administrative Officer	Assistant Director
	(Junior Civil Judge)	(Junior Civil Judge)

This is for favour of information.

DIRECTOR